

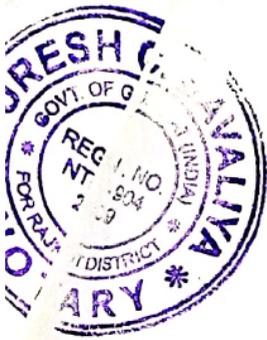




was filed, in respect of Solid Waste Dumping at Village Nakrawadi, Taluka Rajkot, Gujarat. It is further contended that tons of garbage is lying open at the site and illegal process of dumping is going on and that GPCB is not taking action. It is further contended by him that there is pollution in the surrounding river, ditches, wells and reservoirs.

- 4) I say that the RMC has Municipal Solid Waste Processing Plant at Nakrawadi, Rajkot. The GPCB had granted authorization for the said Plant on 29<sup>th</sup> June, 2020 under the Solid Waste Management Rules, 2016. The validity of the said authorization is till 9<sup>th</sup> January 2024. A copy of the said authorization is annexed and marked as **EXHIBIT-B**. The RMC has also sought renewal of the validity from GPCB on 3<sup>rd</sup> January, 2024. The renewal application is also annexed and marked as **EXHIBIT-C**
- 5) I say that the MSW Plant at Nakrawadi receives and treats 700 MT of MSW generated by Rajkot City. The same is treated through 10 Trommels at the 2000 TPD MSW Processing Plant.
- 6) I further say that, initially, there was a 1000000 MT Legacy Waste stored. For treating the same, RMC has awarded contract to two Contractors, viz., M/s Abellon Clean Energy Ltd. and Jay Vachharaj Earth Movers and Roadways in 2019, vide a Contract dated 4<sup>th</sup> December, 2019 for total treatment of 400000 MT. Copies of the said Contracts are annexed and marked as **EXHIBIT-D and E**.

  
Deputy Executive Engineer  
Wow Cell  
Rajkot Municipal Corporation



- 7) For the remainder 600000 MT Legacy Waste, a contract is awarded to Jay Vachharaj Earth Movers and Roadways and Madhav Enterprises. A copy of their Contract is annexed and marked as **EXHIBIT-F**. The work of treatment of Legacy Waste is expected to be completed by end of September, 2024.
- 8) I further say that the RMC has also come out with a noble Scheme to generate electric energy from the MSW for which it has already awarded a contract via work order dated 2<sup>nd</sup> March, 2019 for treatment of 600 TPD MSW to M/s Goodwatts WTE Pvt.Ltd. The said Plant is under construction and the same is expected to be operational from the month of June, 2024. A copy of the said Agreement is annexed and marked as **EXHIBIT-G**.
- 9) I further say that the RMC has two landfill sites. The landfill site No.1 is full. The landfill site No.2 is being presently operated. A 10 feet height wall is constructed around landfill site. There are two leachate collection tanks each having a capacity of 400000 liters and are in operation. A dedicated leachate collection tanker is provided. The said leachate is sent for treatment to STP site of RMC at Gavaridad. There is also a greenbelt around the site for maintenance of which a contract is given to M/s Dhenu Infrastructure. A copy of the said Contract is annexed and marked as **EXHIBIT-H**.

  
 Deputy Executive Engineer  
 Ww Cell  
 Rajkot Municipal Corporation



10) I say that the present matter was originally assigned before the Principal Bench NGT who had passed an order on 13<sup>th</sup> March, 2023 and afterwards, the said matter came to the Western Zone Bench. As per the order passed by the Principal Bench dated 13<sup>th</sup> March, 2023, a Joint Committee was constituted, comprising of State PCB and District Magistrate, Rajkot with directions to visit the site, collect information and submit a factual report. The Committee has submitted its report dated 29<sup>th</sup> April, 2023 from Page No.40 onwards. Apart from the same, earlier, an OA bearing No.131/2013 was filed by Paryavaran Mitra Vs. GPCB which was disposed off on 20<sup>th</sup> December, 2013. As per the same, various directions were issued. The present status of the said direction is, as under :

- a) Affected villagers to be paid Rs.20,000/- each as compensation: RMC paid the said amount, aggregating to Rs.25,00,000/-, on 28<sup>th</sup> March, 2014 in the account of Rajkot Collector.
- b) Direction issued to the Collector to collect information for identification of the villagers.
- c) HBEPL directed to deposit an amount of Rs.25,00,000/- with the Collector, Rajkot for the purpose of disbursement of compensation within a period of four weeks.

  
 Deputy Executive Engineer  
 Ww Cell  
 Rajkot Municipal Corporation

The HBEPL was given a contract for construction of landfill site No.2 originally. As there was a delay on their part, NGT had awarded a cost of Rs.25,00,000/-. The HBEPL filed a Civil Application bearing

No.3191/2014 before the Hon'ble Supreme Court. As per the information provided to us, the Hon'ble Supreme Court has stayed the order.

- d) Directions issued to the Rajkot to collect information for the purpose of disbursement of compensation.
- e) HBEPL was directed to complete the remaining construction of landfill site No.2 within six months. On their failure, RMC was directed to forfeit the security deposit and immediately give the remaining work on contract basis to other Agencies.

The HBEPL failed to complete the work within the period. RMC terminated the Agreement in the year 2014 and forfeited the Bank Guarantee of Rs.30,00,000/-. The said work was awarded to Varun Procon Pvt. Ltd. and the same was completed in 2019 and, since then, it is in operation.

- f) RMC was directed to provide a greenbelt with the conditions of authorization within six months.

A greenbelt is developed by the RMC and the maintenance is given to Dhenu Infrastructure. The RMC still continues to maintain the same.

*[Signature]*  
Deputy Executive Engineer  
Wow Cell  
Rajkot Municipal Corporation

- g) RMC to construct a compound wall around landfill site and ensure that no leachate flow outside or untreated waste is carried by airflow.

RMC has constructed two leachate collection tanks each of 400000 liters. RMC has also provided a dedicated pumping facility to lift the treatment at its ST Plant at Gavaridad. RMC ensures that there is no overflow of the leachate. RMC is also ensuring that no untreated waste is carried out by airflow.

RMC is also ensuring that all units for processing, treatment and re-use of MSW are operational on continuous basis.

h) Direction issued to GPCB for monitoring groundwater at the site with the desire/required frequency and impact of MSW through Cell No.1 and 2.

i) GPCB was directed to approach the Secretary Urban Development Department and the concerned District Magistrate with a detailed reply of status of MSW plants in the State.

11) I further say that the Applicant herein has filed the present OA, as if he has filed an execution, in respect of OA No.131/2013 which is disposed off on 20<sup>th</sup> December, 2013. As such, the present OA is not maintainable. Apart from the same, the present petition is also barred by limitation. Moreover, the present petition is also not within limitation, being vague. Apart from the same, the RMC relies upon the Joint Inspection Report dated 29<sup>th</sup> April, 2023 for the purpose of their reply.

  
Deputy Executive Engineer  
Wow Cell

Rajkot Municipal Corporation

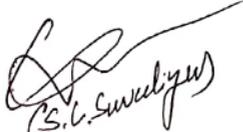


12) I say that, the Rajkot Municipal Corporation has prepared a detailed Report on legacy (old) waste disposal remediation of Nakrawadi waste dumping site highlighting all the projects undertaken to remediate the legacy waste. A copy of the said Contract is annexed and marked as **EXHIBIT-I**.

13) I say that, in response to the said Joint Committee Report, the Applicant herein has filed its objections. I say that the Applicant has contended that he was not called at the time of inspection. Moreover, he has contended that various show-cause notices were issued by the GPCB. I say that, on the notices which were issued by GPCB, remedial action has been taken by the RMC, from time to time. As on today, the MSW Plant is being operated by following all the rules and in a scientific manner. I, therefore, say that the application filed by Shailendrasinh R. Jadeja may kindly be disposed off.

Whatever has been stated hereinabove is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at , this <sup>th</sup> day of January, 2024.

I know the Affiant

  
Advocate

  
AFFIANT  
Deputy Executive Engineer  
WwW Cell  
Rajkot Municipal Corporation





Solemnly affirmed before me/by  
 Vijay Kumar Himirbhai Golani who is  
 Identified by Shri. [Signature]  
 Advocate who is personally Known  
 to me on this 03 of 03 2024

[Signature]  
 SURESH C. SAVALIYA  
 NOTARY.

Page No. 5  
 Serial No. 116  
 Receipt No. 116  
 Date 03/02/2023

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE  
ORIGINAL APPLICATION No.99/2023 (WZ)

Shailendrasinh R. Jadeja

APPLICANT

Vs.

State of Gujarat and others

RESPONDENTS

FILE-A [VOLUME-1]

DOCUMENTS ON BEHALF OF RESPONDENT NO. 2

[EXHIBIT: A To I]

RAJKOT MUNICIPAL CORPORATION

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH PUNE  
ORIGINAL APPLICATION NO. 99/2023

IN THE MATTER OF:

SHAILENDRASINH R. JADEJA

APPLICANT

VS.

STATE OF GUJARAT  
AND OTHERS

RESPONDENTS

FILE-A

**INDEX**

Sr. No.	Description	Page No.
1.	EXHIBIT-A Cost deposited by cheque by RMC	154
2.	EXHIBIT-B GPCB Authorisation 2020-2024	155-158
3.	EXHIBIT-C APPLICATION TO RENEW THE AUTHORISATION	159
4.	EXHIBIT-D WORK ORDER TO ABELLON CLEAN ENERGY LTD.	160
5.	EXHIBIT-E WORK ORDER TO JAY	161

	VACHHARAJ EARTH MOVERS AND ROADWAYS in 2019	
6.	EXHIBIT-F WORK ORDER TO MADHAV ENETRPRISES	162-163
7.	EXHIBIT-F WORK ORDER TO JAY VACHHARAJ EARTH MOVERS AND ROADWAYS	164-165
8.	EXHIBIT-G WORK ORDER TO M/S GOODWATTS WTE PVT. LTD.	166
9.	EXHIBIT-H WORK ORDER TO M/S DHENU INFRASTRUCTURE	167
10.	EXHIBIT-I REPORT BY RMC	168-237

DOCUMENTS ON BEHALF OF RESPONDENT NO. 2



**AXIS BANK LTD**

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ISSUING BRANCH

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PURCHASER NAME - RAJKOT MUNICIPAL CORPORATION

A/c Payee Not Negotiable

ON DEMAND PAY NGT BAR ASSOCIATION, WESTERN ZONE BENCH, PUNE

OR ORDER / या उनके आदेश पर

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RUPEES Ten Thousand Only  
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₹ 10,000.00  
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Client Reference DN2483-001

**For Axis Bank Ltd**  
*[Signature]*  
SSR-10:24004  
Authorised Signatory  
*[Signature]*  
SSR-10:24210  
Authorised Signatory

Under CMS Arrangement  
Centralised Collections & Payment Hub  
Mumbai.

CODE NO.

Please sign above

⑈009345⑈ 400211071⑈ 999981⑈ 16

UTILITY FORMS PVT. LTD. MUMBAI/CTS-2010



GPCB

# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

સોલીડ વેસ્ટ મેનેજમેન્ટ શાખા  
મધ્ય ઝોન, રાજકોટ મહાનગરપાલિકા

ઇન્ડેક્સ નં. :- 1446  
તારીખ :- 23-7-2020

Author: D. V. Shah  
CPCB  
29 JUN 2020

No: GPCB/MSW-66(8)/ 563136

**AUTHORIZATION UNDER THE SOLID WASTE MANAGEMENT RULES, 2016 [SEE RULE 16 (1) (e)]**

To,

The Municipal Commissioner,  
Rajkot Municipal Corporation,  
Dr. Ambedkar Bhavan, Dhebar Road,  
Rajkot, Dist.: - Rajkot.

ડી. એમ. સી. (WZ/CZ)  
પત્ર ઈ. નં. 228 તા. 16/6/20

રાજકોટ મહાનગરપાલિકા  
સામાન્ય વહિવટ વિભાગ  
સરકારી પત્ર ઈ. નં. 228  
તા. 23/7/2020

**Subject:** Authorization under the Solid Waste Management Rules, 2016.

**Ref:** Your application dated 10/01/2019 & 05/03/2020.

The Gujarat Pollution Control Board after examining the proposal hereby authorizes Rajkot Municipal Corporation having their administrative office at Dr. Ambedkar Bhavan, Dhebar Road, Rajkot to set up and operate waste processing and disposal facility at Survey No. 222/p, Village: Nakarvadi, Dist.: Rajkot.

The authorisation is hereby granted to operate the facility for processing, recycling, treatment and disposal of inert solid waste.

The authorisation is subject to the terms and conditions stated below, special conditions, general conditions attached to this Authorization letter and the standards laid down in Schedules I and II under these rules.

The Gujarat Pollution Control Board may, at any time, revoke any of the conditions applicable under the authorisation and shall communicate the same in writing.

Any violation of the provision of the Solid Waste Management Rules, 2016 will attract the penal provision of the Environment (Protection) Act, 1986 (29 of 1986).

The validity of this Authorization is till date 09/01/2024 Renewal of Authorization is to be sought on or before the expiry of validity.

### SPECIAL CONDITIONS:

1. Rajkot Municipal Corporation shall have to submit every three month progress report of earlier submitted time bound action plan (regarding solid waste management) to the Gujarat Pollution Control Board and shall complete the same at the earliest.
2. Rajkot Municipal Corporation shall obtain CTE and CC&A of this Board for this site.
3. Rajkot Municipal Corporation shall submit base line data for ground water and ambient air quality as per Solid Waste Management Rules-2016 and submit analysis report of the ground water and ambient air quality every three month in comparative format with base line data.
4. Rajkot Municipal Corporation shall comply the guidelines and SOP published by the CPCB for effective implementation of various provisions of Solid Waste Management Rules-2016.

(A. V. SHAH)

MEMBER SECRETARY

Encl: General Conditions

**Clean Gujarat Green Gujarat**

ISO-9001-2008 &amp; ISO-14001 - 2004 Certified Organisation

**Terms and Conditions:****General Conditions**

The Municipal Corporation shall,-

- (a) Prepare a solid waste management plan as per state policy and strategy on solid waste management within six months from the date of notification of state policy and strategy and submit a copy to respective departments of State Government or Union territory Administration or agency authorised by the State Government or Union territory Administration;
- (b) Arrange for door to door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional and other non-residential premises. From multi-storage buildings, large commercial complexes, malls, housing complexes, etc., this may be collected from the entry gate or any other designated location;
- (c) Establish a system to recognize organisations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste-pickers and waste collectors to facilitate their participation in solid waste management including door to door collection of waste;
- (d) Facilitate formation of Self-Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste;
- (e) Frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules and ensure timely implementation;
- (f) Prescribe from time to time user fee as deemed appropriate and collect the fee from the waste generators on its own or through authorised agency;
- (g) Direct waste generators not to litter i.e throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink cans, tetra packs, fruit peel, wrappers, etc., or burn or bury waste on streets, open public spaces, drains, waste bodies and to segregate the waste at source as prescribed under these rules and hand over the segregated waste to authorised the waste pickers or waste collectors authorised by the local body;
- (h) Setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials to enable informal or authorised waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or from material recovery facilities; Bins for storage of bio-degradable wastes shall be painted green, those for storage of recyclable wastes shall be printed white and those for storage of other wastes shall be printed black;
- (i) Establish waste deposition centres for domestic hazardous waste and give direction for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal. Such facility shall be established in a city or town in a manner that one centre is set up for the area of twenty square kilometers or part thereof and notify the timings of receiving domestic hazardous waste at such centres;
- (j) Ensure safe storage and transportation of the domestic hazardous waste to the hazardous waste disposal facility or as may be directed by the State Pollution Control Board or the Pollution Control Committee;
- (k) Direct street sweepers not to burn tree leaves collected from street sweeping and store them separately and handover to the waste collectors or agency authorised by local body;
- (l) Provide training on solid waste management to waste-pickers and waste collectors;
- (m) Collect waste from vegetable, fruit, flower, meat, poultry and fish market on day to day basis and promote setting up of decentralised compost plant or bio-methanation plant at suitable locations in the markets or in the vicinity of markets ensuring hygienic conditions;
- (n) Collect separately waste from sweeping of streets, lanes and by-lanes daily, or on alternate days or twice a week depending on the density of population, commercial activity and local situation;

- (o) Set up covered secondary storage facility for temporary storage of street sweepings and silt removed from surface drains in cases where direct collection of such waste into transport vehicles is not convenient. Waste so collected shall be collected and disposed of at regular intervals as decided by the local body;
- (p) Collect horticulture, parks and garden waste separately and process in the parks and gardens, as far as possible;
- (q) Transport segregated bio-degradable waste to the processing facilities like compost plant, bio-methanation plant or any such facility. Preference shall be given for onsite processing of such waste;
- (r) Transport non-bio-degradable waste to the respective processing facility or material recovery facilities or secondary storage facility;
- (s) Transport construction and demolition waste as per the provisions of the Construction and Demolition Waste management Rules, 2016;
- (t) Involve communities in waste management and promotion of home composting, bio-gas generation, decentralised processing of waste at community level subject to control of odour and maintenance of hygienic conditions around the facility;
- (u) Phase out the use of chemical fertilizer in two years and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction. Incentives may be provided to recycling initiatives by informal waste recycling sector.
- (v) Facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on their own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology including the following technologies and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the Central Pollution Control Board. Preference shall be given to decentralised processing to minimize transportation cost and environmental impacts such as-
  - a) bio-methanation, microbial composting, vermi-composting, anaerobic digestion or any other appropriate processing for bio-stabilization of biodegradable wastes;
  - b) waste to energy processes including refused derived fuel for combustible fraction of waste or supply as feedstock to solid waste-based power plants or cement kilns;
- (w) Undertake on their own or through any other agency construction, operation and maintenance of sanitary landfill and associated infrastructure as per Schedule I for disposal of residual wastes in a manner prescribed under these rules;
- (x) Make adequate provision of funds for capital investments as well as operation and maintenance of solid waste management services in the annual budget ensuring that funds for discretionary functions of the local body have been allocated only after meeting the requirement of necessary funds for solid waste management and other obligatory functions of the local body as per these rules;
- (y) Make an application in Form-I for grant of authorisation for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tons per day including sanitary landfills from the State Pollution Control Board or the Pollution Control Committee, as the case may be;
- (z) Submit application for renewal of authorisation at least sixty days before the expiry of the validity of authorisation;
- (za) Prepare and submit annual report in Form IV on or before the 30<sup>th</sup> April of the succeeding year to the Commissioner or Director, Municipal Administration or designated Officer;
- (zb) The annual report shall then be sent to the Secretary -in-Charge of the State Urban Development Department or village panchayat or rural development department and to the respective State Pollution Control Board or Pollution Control Committee by the 31<sup>st</sup> May of every year;

- (zc) Educate workers including contract workers and supervisors for door to door collection of segregated waste and transporting the unmixed waste during primary and secondary transportation to processing or disposal facility;
- (zd) Ensure that the operator of a facility provides personal protection equipment including uniform, fluorescent jacket, hand gloves, raincoats, appropriate foot wear and masks to all workers handling solid waste and the same are used by the workforce;
- (ze) Ensure that provisions for setting up of centers for collection, segregation and storage of segregated wastes, are incorporated in building plan while granting approval of building plan of a group housing society or market complex; and
- (zf) Frame bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye laws framed; and
- (zg) Create public awareness through information, education and communication campaign and educate the waste generators on the following; namely:-
  - (i) not to litter;
  - (ii) minimize generation of waste;
  - (iii) reuse the waste to the extent possible;
  - (iv) practice segregation of waste into bio-degradable, non-biodegradable (recyclable and combustible), sanitary waste and domestic hazardous wastes at source;
  - (v) practice home composting, vermi-composting, bio-gas generation or community level composting;
  - (vi) wrap securely used sanitary waste as and when generated in the pouches provided by the brand owners or a suitable wrapping as prescribed by the local body and place the same in the bin meant for non- biodegradable waste;
  - (vii) storage of segregated waste at source in different bins;
  - (viii) handover segregated waste to waste pickers, waste collectors, recyclers or waste collection agencies and;
  - (ix) pay monthly user fee or charges to waste collectors or local bodies or any other person authorised by the local body for sustainability of solid waste management.
- (zh) Stop land filling or dumping of mixed waste soon after the timeline as specified in rule 23 for setting up and operationalisation of sanitary landfill is over;
- (zi) Allow only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities to go to sanitary landfill and the sanitary landfill sites shall meet the specifications as given in Schedule-I, however, every effort shall be made to recycle or reuse the rejects to achieve the desired objective of zero waste going to landfill;
- (zj) investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio-mining and bio-remediation and wheresoever feasible, take necessary actions to bio-mine or bio-remediate the sites;
- (zk) in absence of the potential of bio-mining and bio-remediation of dumpsite, it shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.
- (zl) Non recyclable waste having calorific value of 1500 K/cal/kg or more shall not be disposed of on landfills and shall only be utilised for generating energy either or through refuse derived fuel or by giving away as feed stock for preparing refuse derived fuel.
- (zm) High calorific wastes shall be used for co-processing in cement or thermal power plants.
- (zn) The local body or an operator of facility or an agency designated by them proposing to set up waste to energy plant of more than five tons per day processing capacity shall submit an application in Form-I to the State Pollution Control Board or Pollution Control Committee, as the case may be, for authorization.



રાજકોટ મહાનગરપાલિકા

સોલિડ વેસ્ટ મેનેજમેન્ટ શાખા

'ડો. આંબેડકર ભવન, ઢેબરણાઇ રોડ, રાજકોટ'

Azadi@75

સ્વતંત્રતા

માર્ચ રાજકોટ  
સ્વચ્છ રાજકોટ

**સર્વેક્ષણ**

#MeraShahar, Meri Pehchan 2023

રા.મ.ન.પા./સો.વે.મે./જા.નં. ૫૪૧૫

તા. ૦૩/૦૧/૨૦૨૫

પ્રતિ,

પ્રાદેશિક અધિકારીશ્રી

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,

રેસકોર્ષ રીંગ રોડ,

રાજકોટ.

વિષય:- ઓથોરાઇઝેશન રીન્યુ માટે ફોર્મ નં.૧ આપવા બાબત.

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, રાજકોટ મહાનગર પાલિકા પાસે ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડની માન્યતા તા.૦૯/૦૧/૨૦૨૪ સુધીની છે. તેથી આ માન્યતા રીન્યુ કરવા માટે રાજકોટ મહાનગરપાલિકા દ્વારા ફોર્મ નં.૧ આ સાથે સામેલ રાખેલ છે, જે માન્ય રાખી ઓથોરાઇઝેશન રીન્યુ કરવા વિનંતી. આ સાથે રૂ.૨૫,૦૦૦/- નો ડીમાન્ડ ડ્રાફ્ટ સામેલ રાખેલ છે.

ડેપ્યુટી એક્ઝી. એન્જીનીયર

WOW સેલ (SWM)

રાજકોટ મહાનગરપાલિકા

નકલ સવિનય રવાના:-

- નાયબ કમિશનર સાહેબશ્રી (ઇ.ઓ.)



(સહ)

LOGO

LOGO

RAJKOT MUNICIPAL CORPORATION  
SOLID WASTE NABAGEMENT BRANCH

“DR. AMBEDKAR BHAVAN”, DHEBARBHAI ROAD, RAJKOT.

---

R.M.C./S.W.M./O.W. No. 4814

Date- 03.01.2024

To,

Regional Officer,

Gujarat Pollution Control Board,

Race course Ring Road,

Rajkot.

Sub.:- regarding submission of Form No. 1 for authorization renewal.

With reference to the subject noted above, Rajkot Municipal Corporation has been holding approval of Gujarat Pollution Control Board till 09.01.2024. So, form no. 1 for renewal approval has been enclosed herewith by the Rajkot Municipal Corporation. It is requested to approve it and renew authorization. Demand Draft of Rs. 25,000/- enclosed herewith.

sd/-illegible

03.01.2024

Deputy Executive Engineer

WOW Cell ( SWM)

Rajkot Municipal Corporation

copy to-

- Deputy Commissioner ( East Zone)

રા.મ.ન.પા./મ.ઝ./સો.વે.મે./જા.નં. ૪૮૭૫

રાજકોટ મહાનગરપાલિકા  
સોલીડ વેસ્ટ મેનેજમેન્ટ શાખા  
રાજકોટ.  
તા.૦૪/૧૨/૨૦૧૮

પ્રતિ  
એવેલોન કલીન એનર્જી લીમીટેડ  
સંગીતા કોમ્પ્લેક્સ ૧૦મો માળ  
પરીમલ કોર્સીંગ પાસે.  
એલીસ બ્રીજ.  
અમદાવાદ-૩૮૦૦૦૬

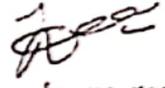
વંચાણે :- (૧) રા.મ.ન.પા./સો.વે.મે./જા.નં. ૯૩૭, સને ૨૦૧૯-૨૦.  
(૨) સ્ટે.ક.ક.નં.૨૨૯, તા.૦૭/૧૧/૧૯  
(૩) વહીવટી હુકમ નં.રા.મ.ન.પા.સ્ટે.ક.વહી.જા.નં. ૧૭૫, તા.૧૧/૧૧/૧૯

### - : વર્ક ઓર્ડર :-

રાજકોટ મહાનગરપાલિકાની સોલિડ વેસ્ટ મેનેજમેન્ટ શાખા હસ્તકના નાકરાવાડી લેન્ડફીલ સાઇટ ખાતે જમાં થયેલ લીગેસી વેસ્ટ પ્રોસેસીંગ કરવાની કામગીરી માટેના કામે ઇ-ટેન્ડરથી ભાવો માંગવામાં આવેલ હતા. જે કામે આપના દ્વારા નાકરાવાડી ગામ ખાતે લેન્ડફીલ સાઇટ ખાતે જમાં થયેલ લીગેસી વેસ્ટ પ્રોસેસીંગ કરવાના કામે ટેન્ડર ભરવામાં આવેલ હતું. આ કામે તમારા દ્વારા આપવામાં આવેલ ભાવ વંચાણ ક્રમાંક ૨(બે)ના ઠરાવ તથા ૩(ત્રણ)ના હુકમથી મંજૂર થયેલ હોય. નીચેની વિગતે આ કામગીરીનો કોન્ટ્રાક્ટ ટેન્ડરની શરતો તથા ઠરાવ મુજબ વર્ક ઓર્ડર આપ્યાની તારીખથી ૦૨(બે) માસમાં જરૂરી સિવિલ કામ, ઇલેક્ટ્રીક કામ તથા મશીનરી ઇન્સ્ટોલેશનનું કામ પૂર્ણ કરી. ત્યારબાદનાં ૦૬(છ) માસમાં આ કામગીરી પૂર્ણ કરવાનો આથી વર્ક ઓર્ડર આપવામાં આવે છે.

ક્રમ	કોન્ટ્રાક્ટરશ્રીનું નામ	લીગેસી વેસ્ટ પ્રોસેસીંગનો જથ્થો (ટનમાં)	લીગેસી વેસ્ટ પ્રોસેસીંગના મંજૂર થયેલ ભાવ રૂા.
૧	એવેલોન કલીન એનર્જી લીમીટેડ	૩ લાખ ટન	રૂા. ૨૨૪/- પ્રતિ ટન

Received  
Amen

  
નાયબ કાર્યપાલક ઇજનેર  
WOW Cell (S.W.M.)  
રાજકોટ મહાનગરપાલિકા

#### નકલ સવિનય રવાના:-

- માન.શ્રી કમિશ્નર સાહેબ
- માન.શ્રી નાયબ કમિશ્નર સાહેબ(ઇ.ઝે.)

R.M.C./C.Z./S.W.M./O.W.No. 4875

Rajkot Municipal Corporation  
Solid Waste Management Branch,  
Rajkot. Date- 04.12.2019

To,  
Abellon Clean Energy Ltd.,  
Sangita Complex, 10<sup>th</sup> floor,  
Near Parimal Crossing,  
Elis Bridge, Ahmedabad- 380006.

- Perusal- 1) R.M.C./S.W.M./F. No. 937/2019-20.  
2) STA, COMM. RES. No. 229, dtd. 07.11.2019  
3) ADMINISTRATIVE ORDER No. R.M.C.P.STA.  
O.W.NO. 175, DT. 11.11.2019.

WORK ORDER

E-Tenders invited by the Solid Waste Management Branch, Rajkot Municipal Corporation for work of Legacy Waste Processing at landfill site at village- Nakrawadi. So, tender was submitted for work of deposited Legacy Waste processing at landfill site at village- Nakrawadi. Rates submitted by you have been approved vide resolution and order mentioned in 'Perusal No. 02 and 03' subsequently. Work order is hereby issued to perform necessary civil work and electric work and installation of machinery within 02 months from the date of issuance of work order and to complete work within 06 months thereafter as per conditions of contract tender and resolution.

No.	Name of Contractor	Quantity of Legacy Waste Processing ( Ton)	Approved rate of Legacy Waste Processing (Rs. )
1	Abellon Clean Energy Ltd.	3 Lac Ton	Rs. 224/- Per Ton

sd/- illegible  
Deputy Executive Engineer  
WOW Cell ( S.W.M.)  
Rajkot Municipal Corporation

Copy to-

- The Commissioner
- Deputy Commissioner( East Zone)

રા.મ.ન.પા./મ.ઓ./સો.વે.મે./જા.નં. ૪૮૭૬

રાજકોટ મહાનગરપાલિકા  
સોલિડ વેસ્ટ મેનેજમેન્ટ શાખા,  
રાજકોટ.  
૧૦/૧૨/૨૦૧૬

પ્રતિ.

શ્રી જય વચ્છરાજ રોડવેઝ એન્ડ અર્થ મુવર્સ,  
પેટ્રોલપંપ પાસે, છાયા ચોકી,  
પોરબંદર-૩૬૦૫૭૫.

વંચાણે :- (૧) રા.મ.ન.પા./સો.વે.મે./જા.નં. ૬૩૭, સને ૨૦૧૯-૨૦.

(૨) સ્ટે.ક.ઠ.નં.૨૨૯, તા.૦૭/૧૧/૧૯

(૩) વહીવટી હુકમ નં.રા.મ.ન.પા.સ્ટે.ક.વહી.જા.નં. ૧૭૫, તા.૧૧/૧૧/૧૯

**- : વર્ક ઓર્ડર :-**

રાજકોટ મહાનગરપાલિકાની સોલિડ વેસ્ટ મેનેજમેન્ટ શાખા હસ્તકના નાકરાવાડી લેન્ડફીલ સાઇટ ખાતે જમાં થયેલ લીગેસી વેસ્ટ પ્રોસેસીંગ કરવાની કામગીરી માટેના કામે ઇ-ટેન્ડરથી ભાવો માંગવામાં આવેલ હતા. જે કામે આપના દ્વારા નાકરાવાડી ગામ ખાતે લેન્ડફીલ સાઇટ ખાતે જમાં થયેલ લીગેસી વેસ્ટ પ્રોસેસીંગ કરવાના કામે ટેન્ડર ભરવામાં આવેલ હતું, આ કામે તમારા દ્વારા આપવામાં આવેલ ભાવ વંચાણ ક્રમાંક ૨(બે)ના ઠરાવ તથા ૩(ત્રણ)ના હુકમથી મંજૂર થયેલ હોય. નીચેની વિગતે આ કામગીરીનો કોન્ટ્રાક્ટ ટેન્ડરની શરતો તથા ઠરાવ મુજબ વર્ક ઓર્ડર આપ્યાની તારીખથી ૦૨(બે) માસમાં જરૂરી સિવિલ કામ, ઇલેક્ટ્રીક કામ તથા મશીનરી ઇન્સ્ટોલેશનનું કામ પુર્ણ કરી, ત્યારબાદનાં ૦૬(છ) માસમાં આ કામગીરી પુર્ણ કરવાનો આથી વર્ક ઓર્ડર આપવામાં આવે છે.

ક્રમ	કોન્ટ્રાક્ટરશ્રીનું નામ	લીગેસી વેસ્ટ પ્રોસેસીંગનો જથ્થો (ટનમાં)	લીગેસી વેસ્ટ પ્રોસેસીંગના મંજૂર થયેલ ભાવ રૂા.
૧	શ્રી જય વચ્છરાજ રોડવેઝ એન્ડ અર્થ મુવર્સ	૧ લાખ ટન	રૂા. ૨૨૪/- પ્રતિ ટન

  
નાયબ કાર્યપાલક ઇજનેર  
WOW Cell (S.W.M.)  
રાજકોટ મહાનગરપાલિકા

નકલ સવિનય રવાના:-

- માન.શ્રી કમિશ્નર સાહેબ
- માન.શ્રી નાયબ કમિશ્નર સાહેબ(ઇ.ઓ.)

R.M.C./C.Z./S.W.M./O.W.No. 4876

Rajkot Municipal Corporation

Solid Waste Management Branch,

Rajkot. Date- 04.12.2019

To,  
Shri Jay Vachharaj Roadways &  
Earth Movers, Near Patrol pump,  
Chhaya Chowki, Porbandar-  
360575.

- Perusal- 1) R.M.C./S.W.M./F. No. 937/2019-20.  
2) STA, COMM. RES. No. 229, dtd. 07.11.2019  
3) ADMINISTRATIVE ORDER No. R.M.C.P.STA.  
O.W.NO. 175, DT. 11.11.2019.

#### WORK ORDER

E-Tenders invited by the Solid Waste Management Branch, Rajkot Municipal Corporation for work of Legacy Waste Processing at landfill site at village- Nakrawadi. So, tender was submitted for work of deposited Legacy Waste processing at landfill site at village- Nakrawadi. Rates submitted by you have been approved vide resolution and order mentioned in 'Perusal No. 02 and 03' subsequently. Work order is hereby issued to perform necessary civil work and electric work and installation of machinery within 02 months from the date of issuance of work order and to complete work within 06 months thereafter as per conditions of contract tender and resolution.

No.	Name of Contractor	Quantity of Legacy Waste Processing ( Ton)	Approved rate of Legacy Waste Processing (Rs.)
1	Shri Jay Vachharaj Roadways & Earth Movers	01 Lac Ton	Rs. 224/- Per Ton

sd/- illegible  
Deputy Executive Engineer  
WOW Cell ( S.W.M.)  
Rajkot Municipal Corporation

Copy to-

- The Commissioner
- Deputy Commissioner( East Zone)



RMC/SWM/WOW/Central Zone O.N.- 6609

Di. 20-03-2023

-: લીગસી વેસ્ટ પ્રોસેસીંગ વર્ક ઓર્ડર :-

પ્રતિ,  
માધવ એન્ટરપ્રાઇઝ  
૨૨, તીર્થ નગર, ટી.વી.એસ. શો રૂમ પાછળ,  
અંકલેશ્વર પીન કોડ ૩૬૩ ૦૦૧ - ભરૂચ જિલ્લો - ગુજરાત -  
કોન્ટેક્ટ નં.- 98247 03320, 98245 33711, 99796 33711 E-mail : [bharat.1980@live.com](mailto:bharat.1980@live.com)  
RMC સાઈટ સંપર્ક - પ્રદિપ બી. બાબરિયા નં ૯૭૨૫૫૪૮૩૬૯

વિષય:-	લીગસી વેસ્ટ પ્રોસેસીંગ કામ ચાલુ કરવા અંગે વર્ક-ઓર્ડર સુચના	
સંદર્ભ:-	(૧)	કામનું નામ:- રાજકોટ મહાનગરપાલિકા ઉસ્તકની નાકરાવાડી ગામનાં શવે નં.૨૨૨/પી ની જમીનમાં જમા થયેલ જુના કચરા લીગસી વેસ્ટ પ્રોસેસીંગ કરવાનું કામ e-Tender ID No.- 552546
	(૨)	રા.મ.ન.પા./સો.વે.મે./ફા.નં.૧૩૧૮, સને ૨૦૨૨-૨૦૨૩
	(૩)	સ્ટે.ક.દ.નં.-૪૪૫, તા.૧૦/૦૧/૨૦૨૩
	(૪)	વહીવટી લુકમ નં. રા.મ.ન.પા.સ્ટે.ક.વહી.જ.નં.-૪૩૭, તા.૧૬/૦૧/૨૦૨૩
	(૫)	લિક્વોરીટી ડીપોઝીટ-સ્ટેમ્પ ડ્યુટી ભરપાઈ બેન્ક ગેરંટી સાથે કારનામું રજૂ કરાયા તા.૦૬-૦૨-૨૦૨૩
	(૬)	RMC/SWM/WOW/Central Zone O.N.- 5924 Di. 06-02-2023 થી અપાયેલ પ્લાન્ટ સેટ અપ વર્ક ઓર્ડર
	(૭)	તમારા તરફથી રજૂ થયેલ પ્લાન્ટ સેટ અપ ડીટેઇલ તા.૨૦-૦૩-૨૦૨૩

ઉપરોક્ત વિષયે તથા સંદર્ભે જાણાવવાનું કે સદરહુ કામ શરુ કરી દેવા નીચેની વિગતે વર્ક-ઓર્ડર ઇસ્યુ કરવામાં આવે છે. ટેન્ડરની શરતો તથા ઠરાવની શરતો અન્વયે નીચેની વિગતો ધ્યાને લેશો.

ક્રમ	મુદ્દો	વિગત
૧	વેસ્ટ પ્રોસેસીંગ કામગીરી માટે મંજૂર થયેલ ભાવ	રૂ. ૩૨૩/- પ્રતિ મેટ્રિક ટન
૨	કામની મંજૂર થયેલ ક્વોન્ટીટી	૩ લાખ મેટ્રિક ટન
૩	કામની મંજૂર થયેલ રકમ	રૂ. ૯,૬૯,૦૦,૦૦૦/-
૪	ઉક્ત કામ માટે વેસ્ટ પ્રોસેસીંગ શરુ કરવાની તારીખ	૨૧/૦૩/૨૦૨૩
૫	પ્રોસેસીંગ કામ પૂર્ણ કરવાની મુદત	પ્રોસેસીંગ કામ શરુ કરવાની તારીખથી ૧૮ (અઠાર) માસ તા. ૨૧/૦૯/૨૦૨૪
૬-A	એસ્યોર્ડ ક્વોન્ટીટી	Assured Quantity 5.56% Quantity of 3 Lac Metric Ton = 16,680 MT per Month
૬-B	એસ્યોર્ડ ક્વોન્ટીટી મુજબ કામ ન થઈ શકવાની સ્થિતિમાં પેનલ્ટી	(5.56%-Work Done%) x (Awarded Quantity 3 Lac MT) x (Approved Rate Rs.323/-) x 5% Work Done% = Monthly Processes Quantity / 3 Lac MT
૭	વીજ કનેક્શન મેળવી લગત ચાર્જસ તથા લાઈટ બીલ ભરપાઈ	ભરપાઈ કરેલ ચાર્જસ તેમજ લગત ડીમાન્ડ-એસ્ટીમેટ તેમજ આવેલ લાઈટ બીલ અને તેની ભરપાઈ થયાની રીસીપ્ટ સમયાંતરે RMC ને રજૂ કરવાના રહેશે.
૮	સેટ અપ ટેન્ડર ક્લોઝ મુજબ વિશેષ સુચના	CC TV networkની કનેક્ટિવિટી મોબાઈલ એપ્લિકેશનમાં આપવી. ઇન્સ્ટોલ કરેલ મશીનરી જેવી કે ટ્રોમેલ, ફીડિંગ મશીનરી જેવી કે JCB, હીટાચી અને વેસ્ટ ટ્રાન્સફર વેલિકલ જેવા કે ટ્રેક્ટર ડમ્પર વિગેરેની લગત ક્ષમતા અને પાવર કન્સમ્પશન સાથેની વિગતો આપવી. આ કામની શરત મુજબ ડેપ્યુટી કરેલ કોમ્પ્યુટર ઓપરેટરના નામ - કોન નંબરની વિગતો આપવી. વજનકાંટા અંગેનો કેલીબ્રેશન રીપોર્ટ આપવો.

ક્રમ	મુદ્દો	વિગત
		<p>વજનકાંટા ઉપર થતા વજનની રીસીપ્ટ છાપવા માટે જરૂરી સ્ટેશનરીની અવરજા કરવી. વજનકાંટા થયેલ ઈનકમિંગ MSW, પ્રોસેસ થયા બાદ ડીસ્પોઝ થતા RDF, કમ્પોસ્ટ, ઈનર્ટ વિગેરેના વજન લગત વજનવિદ્યેકી લગત રેકર્ડ નિભાવવું અને સોફ્ટ કોપીમાં Excel શીટમાં અંગેની સુચના મુજબના ફોર્મમાં તૈયાર કરી પ્રમુખ માસના અને રજુ કરવું.</p> <p>સાઈટ ઉપર હાજર લેબર અને ઉપયોગમાં લેવાની મશીનરી નો દૈનિક રીપોર્ટ ફોટોગ્રાફ સહીત RMC Whatsapp ગ્રુપમાં કરવો તેમજ અડવાઈક રીપોર્ટ Excel શીટમાં E-mail માસ્ક્રન રજુ કરવા.</p>
૯	અન્ય શરતો	<p>આ કામે PGVCL પાવર લોડ એક્સ્ટેન્શન અંગેની મેળનાર મંજૂરીની શરતો મુજબ સર્કીટ બ્રેકર ઈન્સ્ટોલ અને મેઈન્ટેન કરવાનું સંદેશ તેમજ ઈન્સ્ટોલ ફેસ ટ્રાન્સફોર્મરની ટેકનીકલ વિગતો રજુ કરવાની સંદેશ તેમજ અલગ સબમીટર કનેક્શન કરી તેની વિગતો ફોટોગ્રાફ સહીત આપવાની સંદેશ. વેસ્ટ પ્રોસેસિંગને અને નીકળના આર.ડી.એફ. તથા સેમી કમ્પોસ્ટ/માટીનો એજન્સીએ MSW ફક્સ 2016 મુજબ નિકાલ કરવાનો સંદેશ. તદુપરાંત, પ્રોસેસિંગ બાદ નીકળેલ ૪ મિમીથી માંટી અને ૨.૫ મિમી સુધીની સાઈઝનો ઈનર્ટ વેસ્ટ રાજકોટ મહાનગરપાલિકાની લેન્ડફીલ સાઈટમાં નિકાલ કરી શકાય. લીગસી વેસ્ટનું વર્જન રા.મ્યુ.કો. માલિકીના / રા.મ્યુ.કો.ના નિયંત્રણ હેઠળના વજનકાંટા ઉપર જ કરાવવાનું સંદેશ અને તેની વજનકાંટા વિદ્યેકીના આધારે બીલ પેમેન્ટની કાર્યવાહી હાથ પર લેવામાં આવશે. તે જ પ્રકારે આર.ડી.એફ. તથા સેમી કમ્પોસ્ટ/માટીનો નિકાલ કરતી વખતે પણ વજન કરાવવાનું સંદેશ તેમજ આ વિદ્યેકી મુજબના વજન અંગેનો તથા આ આર.ડી.એફ. તથા સેમી કમ્પોસ્ટ/માટીનો નિકાલ ક્યા લોકેશન ઉપર કોને / ક્યા ઈન્સ્ટીટ્યુટને ક્યા ઉપયોગ માટે થવા આપેલ છે તેનો દૈનિક તેમજ માસિક રીપોર્ટ વર્ક એજન્સીએ રાજકોટ મહાનગરપાલિકાને રજુ કરવાનો સંદેશ.</p>
૧૦	રીલેક્શન અંગેની તમારી રજૂઆત	<p>પાવર લોડ એક્સ્ટેન્શન મેળવી ઈલેક્ટ્રીક કનેક્શન આપવાની જવાબદારી રાજકોટ મહાનગરપાલિકાની છે અને હાલની સ્થિતિમાં પાવર લોડ એક્સ્ટેન્શન મેળવવાની પ્રક્રિયા ચાલુ છે. તેથી આ કામગીરી સંપન્ન ન થાય ત્યાં સુધી લીગસી વેસ્ટ પ્રોસેસિંગ કામગીરી અટકે નહિ તે હેતુથી તમારા દ્વારા ડીગ્રલ જનરેટર (DG) સેટ મુકી તેમાંથી પાવર જનરેટ કરી લીગસી વેસ્ટ પ્રોસેસિંગ કામગીરી ચાલુ રાખી શકાય.</p> <p>અમે એ સ્પષ્ટ કરવામાં આવે છે કે</p> <ol style="list-style-type: none"> <li>1. DG સેટ ઈન્સ્ટોલ કરવા માટે કે તેને ચલાવવા માટે થનાર ડીગ્રલ-મેનપાવર વિગેરે કોઈ પણ ખાખતનું થનાર ખર્ચ તમો સ્વેચ્છાએ ખોગવી સંભવ છે અને રાજકોટ મહાનગરપાલિકાની આ ખાખતમાં કોઈ જવાબદારી સંદેશ નહીં.</li> <li>2. RMC દ્વારા પાવર લોડ એક્સ્ટેન્શન મેળવી ઈલેક્ટ્રીક કનેક્શન રેગ્યુલર કોર્સમાં ચાલુ કરી દેવાય ત્યાં સુધી લીગસી વેસ્ટ પ્રોસેસિંગની કામગીરી અંગે એસપોર્ટ ક્યોન્ટ્રીટી લગત ક્લોઝ લાગુ પડશે નહીં અને એસપોર્ટ ક્યોન્ટ્રીટીનું કામ ન થઈ શકવાની સ્થિતિમાં પેનલ્ટી લગાડવામાં નહીં આવે.</li> </ol>

ઉપરોક્ત વિગતના કામનું પ્રોસેસિંગ કામ શરૂ કર્યું અંગેને જાણ કરવા સુચના આપવામાં આવે છે.

*Whetla*

ઉપ્યુટી એક્ઝી. એન્જનીયર  
WOW સેલ (SWM)  
રાજકોટ મહાનગરપાલિકા

નકલ સવિનય જાણ અર્થે :-

- માન.શ્રી કમિશનર સાહેબ.
- માન.શ્રી ઉપ્યુટી મ્યુનિ. કમિશનર સાહેબ (વેસ્ટ ઝોન)

નકલ રવાના

1. સમ્બંધ કામની ફાઈલ (નં.-૧૩૧૮/૨૦૨૨-૨૩)
2. જાવક રજીસ્ટરે

LOGO

LOGO

**RAJKOT MUNICIPAL CORPORATION**  
**WOW CELL**  
Solid Waste management  
Room No.03, Third Floor, Dr. Ambedkar Bhavan,  
Dhebar Road, Rajkot- 380001

RMC/SWM/WOW/Central Zone O.No. 6609

Date- 20.03.2023

Legacy Waste Processing Work

To,  
Madhav Enterprise  
22, Tirth nagar,  
Behind T.V.S. Showroom,  
Ankleshwar- 393001  
District- Bharuch- Gujarat.

Contact No. 98247 03320, 98245 33711,9979633711

E-mail:- [bharat.1980@live.com](mailto:bharat.1980@live.com)

RMC site contact- Pradip B.Babariya No. 9725548399

Sub.:	Work order to begin Legacy Waste Processing work.	
Perusal:-	1	Work- Work of legacy waste processing of previous waste despoited in land bearing survey no. 222/P, Village-Nakrawadi under the Rajkot Municipal Corporation. Tender ID No. 552546.
	2	RMC/S.W.M./F. No. 1318, year- 2022-23
	3	Standing Committee resolution No.445, dtd. 10.01.2023
	4	Administrative order- R.M.C. STANDING COMMITTEE, ADM. O.W. No. 437, DTD. 16.01.2023
	5	Date of submission of agreement with Security deposit – stamp duty payment with bank guarantee, dtd. 06.02.2023
	6	Plant set up work order issued vide- RMC/SWM/WOW/Central Zone o.n.-5924 dtd. 06.02.2023
	7	Plant set up details submitted by you , dtd. 20.03.2023

With reference to the subject and 'Perusal' noted above, this is to inform that, work order is issued to commence work as per following details. Pl. invite an attention to following details considering conditions of tender and resolution.

No.	Subject matter	Details
1	Approved rate for work of waste processing	Rs. 323/- M.T.
2	Approved quantity for work	3 Lac M.T.
3	Approved amount for work.	9,69,00,000/-
4	Date of commencing above mentioned waste processing work	21.03.2023
5	Tenure to complete processing work	18 months from the date of beginning processing work. Date- 21.09.2024
6-A	Assured quantity	Assured quantity 5.56% Quantity of 3 Lac Matric Ton= 16,680 MT per Month
6-B	Penalty in case of not performing work as per assured quantity	(5.56%-work done %)x ( Awarded Quantity 3 Lac MT) x (Approved Rate Rs.323/-) x 5%
7	To obtain electric connection	Receipt of paid charges and

	and Payment of charges and electric bill	demand estimate thereof and electric bill and its payment shall have to be timely submitted before the RMC.
8	Special instruction as per set up tender clause	<p>Connectivity of CCTV to be provided in mobile phone. To provide details of machineries like TROMMEL, feeding machine like JCB, Hitachi and waste transfer vehicle like tractor, dumper along with capacity and power consumption. To provide details of name- phone number of deputed computer operator as per condition of the work. To submit calibration report about weighing scale. To arrange for stationary for printing of receipt for weight to be measured by the weighing scale. To maintain record of incoming MSW MEASURED BY WEIGHING SCALE, Disposed RDF after processing, compost, inert etc. and to prepare it in Excel sheet in prescribed format and to submit it monthly.</p> <p>To send photograph of labor and machinery along under the performance and its report in WHATSAPP group and to submit weekly report in Excel Sheet through E-mail.</p>
9	Other conditions	<p>Circuit breaker shall have to install as per conditions of approval granted by PGVCL with regard to Power load extension and technical details of installed transformed shall have to be submitted and separate sub meter shall have to be installed and details thereof shall have to be submitted along with photographs. Agency shall have to dispose R.D.F. and semi compost/ clay after waste processing as per MSW Rules, 2016 Further, Inert having big size than 4 mm. upto 25 mm. shall be disposed at landfill site of Rajkot Municipal Corporation. Weight of legacy waste shall have to be done by weighing scale controlled by the Rajkot Municipal Corporation and procedure for its bill payment shall be initiated considering receipt of weighing scale. Similarly, R.D.F. and semi compost/clay also shall be weighed while disposing and agency shall have to submit daily</p>

		and monthly work report to the Rajkot Municipal Corporation regarding location of disposal/name of supply to institute for use as well as weight as per weighing scale.
10	Your representation regarding relaxation	<p>Rajkot Municipal Corporation has a responsibility to obtain power load extension and to provide electric connection and currently, process to obtain power load extension is in process. So, agency can use Diesel Generator (DG) Set or other likewise source to obtain power to continue legacy waste processing so as to maintain continuity until complying such procedure.</p> <p>It is hereby clarified that,</p> <p>1 Agency has to willingly bear expenditure to install DG Set or diesel to be used for it or required man power or expenditure to obtain power through any source or by way of this mode. Rajkot Municipal Corporation shall not have any responsibility about it.</p> <p>2 Clause of assured quantity for legacy waste processing shall not be applicable until activation of electric connection in regular course upon obtaining power load extension by RMC and penalty shall not be imposed in case of not complying with assured quantity.</p>

It is instructed to inform to the present office upon commencement of processing work as mentioned above.

Sd/-illegible  
Deputy Executive Engineer  
WOW Cell (SWM)  
Rajkot Municipal Corporation

Copy for information-

- The Commissioner
- Deputy Commissioner( West zone)
- Copy to-
- Concerned file ( No. 1318/2022-23)
- Outward Register.



RMC/SWM/WOW/Central Zone O.N.- ૬૬૪૬

Dt. 24-03-2023

-: લીગસી વેસ્ટ પ્રોસેસીંગ વર્ક ઓર્ડર :-

પ્રતિ,

જય વછરાજ સોલ્વેજ એન્ડ અર્થ મૂવર્સ,

પેટ્રોલ પંપ પાસે, છાયા ચોકી,

પોરબંદર - ૩૬૦૧૭૫

E-mail :- jayvachhraj53@gmail.com મો -૯૮૭૯૪ ૫૮૪૨૦

RMC સાર્ટ સંપર્ક - ઓડેસરા રાજેશ લીલાભાઈ નં- ૮૧૨૮૩ ૩૩૩૩૭

વિષય:-	લીગસી વેસ્ટ પ્રોસેસીંગ કામ ચાલુ કરવા અંગે વર્ક-ઓર્ડર સુચના	
સંદર્ભ:-	(૧)	કામનું નામ:- રાજકોટ માહાનગરપાલિકા હસ્તકની નાકરાવાડી ગામનાં સર્વે નં.૨૨૨/પી ની જગ્યામાં જમા થયેલ જુના કચરા લીગસી વેસ્ટ પ્રોસેસીંગ કરવાનું કામ e-Tender ID No.- 552546
	(૨)	રા.મ.ન.પા./સો.વે.મે./ફા.નં.૧૩૧૮, સને ૨૦૨૨-૨૦૨૩
	(૩)	સ્ટે.ક.ઠ.નં.-૪૪૫, તા.૧૦/૦૧/૨૦૨૩
	(૪)	વહીવટી હુકમ નં. રા.મ.ન.પા.સ્ટે.ક.વહી.જા.નં.-૪૩૭, તા.૧૬/૦૧/૨૦૨૩
	(૫)	સિક્કોરીટી ડીપોઝીટ-રટેમ્પ હુપટી ભરપાઈ બેન્ક ગેરંટી સાથે કારનામું રજુ કરાયા તા.૩૧-૦૧-૨૦૨૩
	(૬)	RMC/SWM/WOW/Central Zone O.N.- 5876 Dt. 03-02-2023 થી અપાયેલ પ્લાન્ટ સેટ અપ વર્ક ઓર્ડર
	(૭)	તમારા તરફથી રજુ થયેલ પ્લાન્ટ સેટ અપ ડિટેઈલ તા.૨૪-૦૩-૨૦૨૩

ઉપરોક્ત વિષયે તથા સંદર્ભે જાણાવવાનું કે સદરહુ કામ શરુ કરી દેવા નીચેની વિગતે વર્ક-ઓર્ડર ઈસ્યુ કરવામાં આવે છે. ટેન્ડરની શરતો તથા ઠરાવની શરતો અન્વયે નીચેની વિગતો ધ્યાને લેશો.

ક્રમ	મુદ્દો	વિગત
૧	વેસ્ટ પ્રોસેસીંગ કામગીરી માટે મંજૂર થયેલ ભાવ	રૂ. ૩૨૩/- પ્રતિ મેટ્રિક ટન
૨	કામની મંજૂર થયેલ ક્વોન્ટિટી	૩ લાખ મેટ્રિક ટન
૩	કામની મંજૂર થયેલ રકમ	રૂ. ૯,૬૯,૦૦,૦૦૦/-
૪	ઉક્ત કામ માટે વેસ્ટ પ્રોસેસીંગ શરુ કરવાની તારીખ	૨૬/૦૩/૨૦૨૩
૫	પ્રોસેસીંગ કામ પૂર્ણ કરવાની મુદત	પ્રોસેસીંગ કામ શરુ કરવાની તારીખથી ૧૮ (અઠાર) માસ તા. ૨૬/૦૯/૨૦૨૪
૬-A	એસ્યોર્ડ ક્વોન્ટિટી	Assured Quantity 5.56% Quantity of 3 Lac Metric Ton = 16,680 MT per Month
૬-B	એસ્યોર્ડ ક્વોન્ટિટી મુજબ કામ ન થઈ શકવાની સ્થિતિમાં પેનલ્ટી	(5.56%-Work Done%) x (Awarded Quantity 3 Lac MT) x (Approved Rate Rs.323/-) x 5% Work Done% = Monthly Processes Quantity / 3 Lac MT
૭	વીજ કનેક્શન મેળવી લગત ચાલક તથા લાઈટ બીલ ભરપાઈ	ભરપાઈ કરેલ ચાલક તેમજ લગત ડીમાન્ડ-એસ્ટીમેટ તેમજ આવે ત લાઈટ બીલ અને તેની ભરપાઈ થવાની રીસીપ્ટ સમયાંતરે RMC ને રજુ કરવાના રહેશે.
૮	સેટ અપ ટેન્ડર કોંડીશન મુજબ વિશેષ સુચના	CC TV networkની કનેક્ટિવિટી મોબાઈલ એપ્લિકેશનમાં આપવી. કન્ટ્રોલ કરેલ મશીનરી જેવી કે ટ્રોમેલ, ફીડીંગ મશીનરી જેવી કે JCB, લીટાચી અને વેસ્ટ ટ્રાન્સફર વેલિકલ જેવા કે ટ્રેક્ટર ઉપર વિગેરની લગત કામતા અને પાવર કનેક્શન સાથેની

ક્રમ	મુદ્દો	વિગત
		<p>વિગતો આપવી. આ કામની શરત મુજબ ડેપ્યુટી ફેલ કોમ્પ્યુટર ઓપરેટરના નામ - ફોન નંબરની વિગતો આપવી. વજનકાંટા અંગેનો ફેલીંગેશન રીપોર્ટ આપવો. વજનકાંટા ઉપર થતા વજનની રીસીપ્ટ છાપવા માટે જરૂરી સ્ટેશનરીની વ્યવસ્થા કરવી. વજનકાંટા થપેલ ઇનકમિંગ MSW, પ્રોસેસ થપા બાદ ડીસ્પોઝ થના RDF, કમ્પોસ્ટ, ઈનેર્ટ વિગેરેના વજન લગત વજનથિફ્ટી લગત ચેક્ટ નિભાવવું અને સોફ્ટ કોપીમાં Excel શીટમાં અંગેની સુચના મુજબના ફોર્મમાં તૈયાર કરી પ્રત્યેક માસના અંતે રજુ કરવું.</p> <p>સાઈટ ઉપર લાજર લેઅર અને ઉપયોગમાં લેવાની મશીનરી નો દેનિ: રીપોર્ટ ફોટોગ્રાફ સાઈટ RMC Whatsapp ગ્રુપમાં કરવો તેમજ અકવાટીક રીપો: Excel શીટમાં E-mail માસ્ક્ટ રજુ કરવા.</p>
૨૨	અન્ય શરતો	<p>આ કામે PGVCL પાવર લોડ એક્સ્ટેન્શન અંગેની મળનાર મંજૂરીની શરતો મુજબ સર્કીટ બ્રેકર ઇન્સ્ટોલ અને મેઈન્ટેન કરવાનું સંલેશે તેમજ ઇન્સ્ટોલ ફેલ ટ્રાન્સફોર્મરની ટેકનીકલ વિગતો રજુ કરવાની સંલેશે તેમજ અલગ સબમીટર કનેક્શન કરી તેની વિગતો ફોટોગ્રાફ સાઈટ આપવાની સંલેશે. વેસ્ટ પ્રોસેસિંગને અંતે નીકળતા આર.ડી.એફ. તથા સેમી કમ્પોસ્ટ/માટીનો એજન્સીએ MSW ડ્રસ 2016 મુજબ નિકાલ કરવાનો સંલેશે. તદ્દઉપરાંત, પ્રોસેસિંગ બાદ નીકળેલ ૪ મિમીથી મોટી અને ૨૫ મિમી સુધીની સાઈઝનો ઇનર્ટ વેસ્ટ રાજકોટ મહાનગરપાલિકાની લેન્ડફીલ સાઈટમાં નિકાલ કરી શકાશે. લીગસી વેસ્ટનું વજન રા.મ્યુ.કો. માલિકીના / રા.મ્યુ.કો.ના ગિપ્સમ હેકળના વજનકાંટા ઉપર જ કરાવવાનું સંલેશે અને તેની વજનકાંટા થિફ્ટીના આધારે બીલ પેમેન્ટની કાર્યવાહી હાથ પર લેવામાં આવશે. તે જ પ્રકારે આર.ડી.એફ. તથા સેમી કમ્પોસ્ટ/માટીનો નિકાલ કરતી વખતે પણ વજન કરાવવાનું સંલેશે તેમજ આ થિફ્ટી મુજબના વજન અંગેનો તથા આ આર.ડી.એફ. તથા સેમી કમ્પોસ્ટ/માટીનો નિકાલ કર્યા લોકેશન ઉપર કોને / કર્યા ઇન્સ્ટીટ્યુટને કર્યા ઉપયોગ માટે થવા આપેલ છે તેનો દેનિક તેમજ માસિક રીપોર્ટ વડે એજન્સીએ રાજકોટ મહાનગરપાલિકાને રજુ કરવાનો સંલેશે.</p>
૨૦	રીલેક્શન અંગેની તમારી રજૂઆત	<p>પાવર લોડ એક્સ્ટેન્શન મેળવી ઈલેક્ટ્રીક કનેક્શન આપવાની જાનબદારી રાજકોટ મહાનગરપાલિકાની છે અને હાલની સ્થિતિમાં પાવર લોડ એક્સ્ટેન્શન મેળવવાની પ્રક્રિયા ચાલુ છે. તેથી આ કામગીરી સંપન્ન ન થાય ત્યાં સુધી લીગસી વેસ્ટ પ્રોસેસિંગ કામગીરી અટકે નહિ તે હેતુથી તમારા દ્વારા ડીઝલ જનરેટર (DG) સેટ જેવા અન્ય સોર્સમાંથી પાવર મેળવી કરી લીગસી વેસ્ટ પ્રોસેસિંગ કામગીરી ચાલુ રાખી શકાશે.</p> <p>અંગે એ સ્પષ્ટ કરવામાં આવે છે કે</p> <ol style="list-style-type: none"> <li>૧. DG સેટ ઇન્સ્ટોલ કરવા માટે કે તેને ચલાવવા માટે થનાર ડીઝલ-મેનપાવર વિગેરે માટે આ પ્રકારે કે અન્ય કોઈ પણ સોર્સે માસ્ક્ટ પાવર મેળવવા કોઈ પણ બાબતનું થનાર અર્થે તમો સ્વેચ્છાએ ભોગવી સંલેલ છો અને રાજકોટ મહાનગરપાલિકાની આ બાબતમાં કોઈ જવાબદારી સંલેશે નહીં.</li> <li>૨. RMC દ્વારા પાવર લોડ એક્સ્ટેન્શન મેળવી ઈલેક્ટ્રીક કનેક્શન રેગ્યુલર કોર્સમાં ચાલુ કરી દેવાય ત્યાં સુધી લીગસી વેસ્ટ પ્રોસેસિંગની કામગીરી અંગે અસ્યોર્ડ ક્વોન્ટીટી લગત ક્લોઝ લાગુ પડશે નહીં અને અસ્યોર્ડ ક્વોન્ટીટીનું કામ ન થઈ તકવાની સ્થિતિમાં પેનલ્ટી લગાડવામાં નહીં આવે.</li> </ol>

ઉપરોક્ત વિગતના કામનું પ્રોસેસિંગ કામ શરુ કરે અંગેને જાણ કરવા સુચના આપવામાં આવે છે.

*(Signature)*

ડેપ્યુટી એક્ઝી. એન્જનીયર  
WOW સેલ (SWM)  
રાજકોટ મહાનગરપાલિકા

નકલ સવિનય જાણ અંગે:-

- માન.શ્રી કમિશનર સાઈબ.
- માન.શ્રી ડેપ્યુટી મ્યુનિ. કમિશનર સાઈબ (વેસ્ટ ઝોન)

નકલ રવાના

૧. સર્વોપક કામની ફાઈલ (નં.-૧૩૧૮/૨૦૨૨-૨૩)
૨. જાવક રજીસ્ટર

LOGO

LOGO

RAJKOT MUNICIPAL CORPORATION  
WOW CELL  
Solid Waste management  
Room No.03, Third Floor, Dr. Ambedkar Bhavan,  
Dhebar Road, Rajkot- 380001

RMC/SWM/WOW/Central Zone O.No. 6646

Date- 24.03.2023

Legacy Waste Processing Work Order

To,  
Jay Vachharaj Roadways & Earth Movers,  
Near Patrol Pump, Chhaya Chowki,  
Porbandar- 360575

E-mail:- [jayvachhraj53@gmail.com](mailto:jayvachhraj53@gmail.com) (M) - 9879458420

Contact for RMC Site- Odedara Rajesh Lilabhai

No. 812833337

Sub.:	Work order to begin Legacy Waste Processing work.	
Perusal:-	1	Work- Work of legacy waste processing of previous waste despoited in land bearing survey no. 222/P, Village-Nakrawadi under the Rajkot Municipal Corporation. Tender ID No. 552546.
	2	RMC/S.W.M./F. No. 1318, year- 2022-23
	3	Standing Committee resolution No.445, dtd. 10.01.2023
	4	Administrative order- R.M.C. STANDING COMMITTEE, ADM. O.W. No. 437, DTD. 16.01.2023
	5	Date of submission of agreement with Security deposit – stamp duty payment with bank guarantee, dtd. 31.01.2023
	6	Plant set up work order issued vide- RMC/SWM/WOW/Central Zone o.n.-5876 dtd. 03.02.2023
	7	Plant set up details submitted by you , dtd. 24.03.2023

With reference to the subject and 'Perusal' noted above, this is to inform that, work order is issued to commence work as per following details. Pl. invite an attention to following details considering conditions of tender and resolution.

No.	Subject matter	Details
1	Approved rate for work of waste processing	Rs. 323/- M.T.
2	Approved quantity for work	3 Lac M.T.
3	Approved amount for work.	9,69,00,000/-
4	Date of commencing above mentioned waste processing work	26.03.2023
5	Tenure to complete processing work	18 months from the date of beginning processing work. Date- 26.09.2024
6-A	Assured quantity	Assured quantity 5.56% Quantity of 3 Lac Matric Ton= 16,680 MT per Month
6-B	Penalty in case of not performing work as per assured quantity	(5.56%-work done %)x ( Awarded Quantity 3 Lac MT) x (Approved Rate Rs.323/-) x 5%
7	To obtain electric connection and Payment of charges and	Receipt of paid charges and demand estimate thereof and

	electric bill	electric bill and its payment shall have to be timely submitted before the RMC.
8	Special instruction as per set up tender clause	<p>Connectivity of CCTV to be provided in mobile phone. To provide details of machineries like TROMMEL, feeding machine like JCB, Hitachi and waste transfer vehicle like tractor, dumper along with capacity and power consumption. To provide details of name- phone number of deputed computer operator as per condition of the work. To submit calibration report about weighing scale. To arrange for stationary for printing of receipt for weight to be measured by the weighing scale. To maintain record of incoming MSW MEASURED BY WEIGHING SCALE, Disposed RDF after processing, compost, inert etc. and to prepare it in Excel sheet in prescribed format and to submit it monthly.</p> <p>To send photograph of labor and machinery along under the performance and its report in WHATSAPP group and to submit weekly report in Excel Sheet through E-mail.</p>
9	Other conditions	<p>Circuit breaker shall have to install as per conditions of approval granted by PGVCL with regard to Power load extension and technical details of installed transformed shall have to be submitted and separate sub meter shall have to be installed and details thereof shall have to be submitted along with photographs. Agency shall have to dispose R.D.F. and semi compost/ clay after waste processing as per MSW Rules, 2016 Further, Inert having big size than 4 mm. upto 25 mm. shall be disposed at landfill site of Rajkot Municipal Corporation. Weight of legacy waste shall have to be done by weighing scale controlled by the Rajkot Municipal Corporation and procedure for its bill payment shall be initiated considering receipt of weighing scale. Similarly, R.D.F. and semi compost/clay also shall be weighed while disposing and</p>

		agency shall have to submit daily and monthly work report to the Rajkot Municipal Corporation regarding location of disposal/name of supply to institute for use as well as weight as per weighing scale.
10	Your representation regarding relaxation	<p>Rajkot Municipal Corporation has a responsibility to obtain power load extension and to provide electric connection and currently, process to obtain power load extension is in process. So, agency can use Diesel Generator (DG) Set or other likewise source to obtain power to continue legacy waste processing so as to maintain continuity until complying such procedure.</p> <p>It is hereby clarified that,</p> <p>1 Agency has to willingly bear expenditure to install DG Set or diesel to be used for it or required man power or expenditure to obtain power through any source or by way of this mode. Rajkot Municipal Corporation shall not have any responsibility about it.</p> <p>2 Clause of assured quantity for legacy waste processing shall not be applicable until activation of electric connection in regular course upon obtaining power load extension by RMC and penalty shall not be imposed in case of not complying with assured quantity.</p>

It is instructed to inform to the present office upon commencement of processing work as mentioned above.

Sd/-illegible  
Deputy Executive Engineer  
WOW Cell (SWM)  
Rajkot Municipal Corporation

Copy for information-

- The Commissioner
- Deputy Commissioner( West zone)
- Copy to-
- Concerned file ( No. 1318/2022-23)
- Outward Register.



# Rajkot Municipal Corporation

## Solid Waste Management

Dr. Ambedkar bhavan, Dhebarbhai Road, RAJKOT-360001

R.M.C./S.W.M./WOW CELL/No.:

89

Di. 2/3/19

### Work Order

To,  
GOODWATTS WTE RAJKOT PRIVATE LIMITED,  
10<sup>th</sup> Floor, Sangeeta Complex,  
Nr. Parimal Crossing, Ellisbridge,  
Ahmedabad- 380006, India.

**Sub:** Work Order for Treatment of 500 TPD Fresh Mixed Municipal Solid Waste (MSW) and 100 TPD Legacy Waste to Power At Rajkot on Design, Build, Finance, Own and Operate (DBFOO) for 25 Years for Rajkot Municipal Corporation.

**Ref:** 1) R.M.C./S.W.M./File No.312 /2018-19  
2) Standing Committee Resolution No.326, dated 05/01/2018 & No.254, dated 16/11/2018.  
3) Administrative Approval No.369, dated 12/02/2018 and No.257,dated 22/11/2018.

Whereas your proposal in response to the "REQUEST FOR PROPOSAL" published by Rajkot Municipal Corporation for Treatment of 500 TPD Fresh Mixed Municipal Solid Waste (MSW) and 100 TPD Legacy Waste to Power at Rajkot on Design, Build, Finance, Own and Operate (DBFOO) for 25 Years for Rajkot based on Gujarat Waste to Energy Policy-2016 has been accepted and approved vide above reference no.2 and 3, and concession agreement signed on dated 31/08/2018 and supplementary agreement signed on dated 2/3/2019 and has been entered into as per terms of RFP and St. Com. Res. No.326,Dated 05/01/2018 and No.254,dated 16/11/2018 , we are herewith pleased to place WORK ORDER for Treatment of 500 TPD Fresh Mixed Municipal Solid Waste (MSW) and 100 TPD Legacy Waste to Power At Rajkot on Design, Build, Finance, Own and Operate (DBFOO) for 25 Years for Rajkot as per terms and condition of RFP, Standing committee resolution, concession agreement and supplementary agreement. You are also requested to commence the further actions on your part so as to commission the Waste processing facility at the earliest.

2019  
2/3/19  
Deputy Municipal Commissioner

Solid Waste Management Department  
Rajkot Municipal Corporation



સ.મ.ન.પા./મ.ઓ/સો.વે.મે./જા.નં. ૧૦૧૭

રાજકોટ મહાનગરપાલિકા  
સોલીડ વેસ્ટ મેનેજમેન્ટ શાખા,  
રાજકોટ,  
તા.૧૧/૭/૧૪

પ્રતિ,

ધેનુ ઇન્ફ્રાસ્ટ્રક્ચર પ્રા.લી.

ઓફિસ નં.૨, આકાશ ગંગા એપાર્ટમેન્ટ,

નિર્મલા કોન્વેન્ટ સ્કૂલ રોડ,

રાજકોટ - ૩૬૦ ૦૦૭

- વંચાણ:- (૧) સ.મ.ન.પા./સો.વે.મે./કા.નં.૧૦૧/૨૦૧૪-૧૫  
(૨) સ્ટે.ક.ક.નં. ૫૭, તા. ૦૬/૦૬/૨૦૧૪  
(૩) વહીવટી હુકમ નં. સ.મ.ન.પા.સ્ટે.ક.વહી.જા.નં. ૧૭, તા.૧૨/૦૬/૨૦૧૪

**- : વર્ક ઓર્ડર :-**

રાજકોટ મહાનગરપાલિકાની સોલીડ વેસ્ટ મેનેજમેન્ટ શાખા દ્વારા નાકરાવાડી ગામ ખાતે લેન્ડફીલ સાઇટને લગતી આનુસાંગિક ઇન્ફ્રાસ્ટ્રક્ચર ફેસિલીટી ડેવલપ (સીવીલ કામ)ની કામગીરી કરવા માટેના કામે ઇ-ટેન્ડરથી ભાવો માંગવામાં આવેલ હતા. જે કામે આપના દ્વારા નાકરાવાડી ગામ ખાતે લેન્ડફીલ સાઇટને લગતી આનુસાંગિક ઇન્ફ્રાસ્ટ્રક્ચર ફેસિલીટી ડેવલપ (સીવીલ કામ)ના કામે ટેન્ડર ભરવામાં આવેલ હતું. આ કામે તમારા દ્વારા આપવામાં આવેલ ભાવ વંચાણ ક્રમાંક ર(બે)ના ઠરાવ તથા ૩(ત્રણ)ના હુકમથી મંજૂર થયેલ હોય. નીચેની વિગતે આ કામગીરી કોન્ટ્રાક્ટ ટેન્ડરની શરતો તથા કસ્ટમની શરતો મુજબ કરવાનો આથી વર્ક ઓર્ડર આપવામાં આવે છે.

ક્રમ	કોન્ટ્રાક્ટરશ્રીનું નામ	વંચાણ ક્રમાંક ર(બે)ના ઠરાવ તથા ૩(ત્રણ)ના હુકમથી ટેન્ડરની અંદાજિત કિંમત રૂ. ૮,૧૯,૧૩,૮૫૫/- ના મંજૂર થયેલ વધુ/ઓછા ટકા
૧	ધેનુ ઇન્ફ્રાસ્ટ્રક્ચર પ્રા.લી.	૧૩.૧૩% ઓછા

  
પર્યાવરણ ઇજનેર  
રાજકોટ મહાનગરપાલિકા

નકલ સવિનય રવાના:-

- માન.શ્રી કમિશ્નર સાહેબ
- માન.શ્રી નાયબ કમિશ્નર સાહેબ(ઇ.ઓ.)

R.M.C./C.Z./S.W.M./O.W.No. 1073

Rajkot Municipal Corporation  
Solid Waste Management Branch,  
Rajkot.

Date- 31.07.2014

To,  
Dhenu Infrastructure Pvt. Ltd.  
Office No.02, Aakash Ganga Apartment,  
Nirmala Convent Scholl Road,  
Rajkot- 360007.

Perusal- 1) R.M.C./S.W.M./F. No. 101/2014-15.

2) STA, COMM. RES. No. 57, dtd. 06.06.2014

3) ADMINISTRATIVE ORDER No. R.M.C.P.STA.

O.W.NO. 17, DT. 12.06.2014.

WORK ORDER

E-Tenders invited by the Solid Waste Management Branch, Rajkot Municipal Corporation for work of incidental infrastructure facility (civil work) at landfill site at village- Nakrawadi. So, tender was submitted for work of incidental infrastructure facility (civil work) at landfill site at village- Nakrawadi. Rates submitted by you have been approved vide resolution and order mentioned in 'Perusal No. 02 and 03' subsequently. Work order is hereby issued to perform work as per conditions of contract tender and resolution.

No.	Name of Contractor	Approved as per resolution No. (02) and order No. (03) as per 'perusal' excess/ short % of estimated price of tender Rs. 8,19,13,855/-
1	Dhenu Infrastructure Pvt. Ltd.	13.13% short

sd/- illegible

Environment Engineer  
Rajkot Municipal Corporation

Copy to-

- The Commissioner
- Deputy Commissioner( East Zone)

**A BRIFE REPORT ON LEGACY (OLD) WASTE DISPOSAL  
REMEDIATION OF NAKRAWADI WASTE DUMPING SITE**

**:- Prepared by RAJKOT MUNICIPAL CORPORATION**

## INTRODUCTION

- The municipal solid waste management system in Rajkot city is divided into the main activities like waste generation, segregation, collection, transportation, treatment, disposal. Currently Rajkot generates about 700 tons per day municipal solid waste excluding construction and demolition waste which is approx. 50 TPD. This waste is collected by RMC and private contractors. About 60% of the waste generated every day is wet waste and 40% is dry waste. This waste generated mainly contributed by households, shops, and other commercial establishments. The composition of the waste is paper, plastic, metal, brick stone and glass. Rajkot Municipal Corporation is practicing segregation of waste during primary door to door waste collection with the help of 382 compartmentalized tipper van. These all tipper vans are GPS (Global Positioning System) and RFID tagged and collect waste on their designated route plan. A penalty has been levied if this tipper van misses its designated route and fails to collect waste from a household. This all-tipper van is compartmentalized in green and blue sections which shall collect segregated wet and dry waste from a household. All tipper vans transport this waste to a transfer station where this waste is shifted to a large hook loader truck which has reduced the overall transportation cost by 20% and reduces the traffic and environmental nuisance.
- Pursuant to the judgement delivered by the Hon'ble NATIONAL GREEN TRIBUNAL (west zone) Pune judgment Dated 20.12.2023 Application no 131/2013 as a direction issued to Rajkot Municipal Corporation.
- As per the Direction Rajkot Municipal Corporation has taken the necessary steps and continues to work as follows: -

**ACTION TAKEN BY RAJKOT MUNICIPAL CORPORATION AT NAKARAWADI WASTE DUMPING SITE :-**

- In 2003 Rajkot Municipal Corporation awarded the work of setting up “setting up of waste conversion plant, warehousing and infrastructure facilities with a capacity to process fresh garbage 300 ton per day” to MS. Hanjer Bio-Tech Energies Private Limited on PPP model for 30 years. subsequent to this Rajkot Municipal Corporation has signed an agreement on dated 25<sup>th</sup> June 2003. The company has set up a plant and started working till 2013 company has processing waste and worked as per the tender condition but after that company has stopped work due to its financial sustainability. In regards to this Rajkot Municipal Corporation has given a multiple notice to MS. Hanjer Bio-Tech Energies Private Limited to start the work but company has failed to start the work so in the end after multiple notice Rajkot Municipal Corporation has terminated MS. Hanjer Bio-Tech Energies Private Limited as per NGT order Dated 20.12.2023 Application no 131/2013.

- **Project details**

Name of Work	setting up of waste conversion plant, warehousing and infrastructure facilities with a capacity to process fresh garbage 300 ton per day
Plant Capacity	300 TPD
Technology	Waste to Compost
Work Start	2003
Work End	2013
Project cost	PPP mode

- After termination of MS. Hanjer Bio-Tech Energies Private Limited Rajkot Municipal Corporation has floated Expression of Interest for “Setting up of municipal solid waste processing facility and operational and maintenance of the same for 25 years for 450 Ton per day (EOI)Expression of Intrest” on January 2014. Strot Energy private limited and Rochem separation system (India) private limited a Joint venture has been selected and a work order for the same has been issued on dated 12<sup>th</sup> September 2014. As per the work order company has setup waste processing plant within 15 months’ time limit but it has failed to setup such plant so Rajkot Municipal Corporation has terminated a JV company on dated 25<sup>th</sup> may 2017 and forfeited its bank guarantee amount Rs. 50,00,000 (Fifty lakhs)

Name of Work	Setting up of municipal solid waste processing facility and operational and maintenance
Plant Capacity	450 TPD
Period	25 years
Technology	Waste to Energy
Work Start date	12 <sup>th</sup> September 2014
Terminated date	25 <sup>th</sup> may 2017
Project cost	PPP mode

- In 2008 Rajkot Municipal Corporation has floated expression of Interest for “ Development of sanitary Landfill site on BOT (Build Operate Transfer) basis”. Hanjer Biotech Energies Pvt. Ltd. (HBEPL) has been selected as the lowest bidder and issued a work order on dated 25<sup>th</sup> February 2008. regarding this Hanjer Biotech Energies Pvt. Ltd. (HBEPL) has constructed a cell-1 of 50,000 MT capacity and failed to start works of cell-2

so Rajkot Municipal Corporation has terminated the agreement with HBEPL in the year of 2014 and RMC has forfeit the Bank Guarantee of Rs. 30,00,000(Thirty Lakhs).

- **Project details**

Name of Work	Development of sanitary Landfill site on BOT (Build Operate Transfer) basis
Plant Capacity	50,000 MT
Work Start	2008
Work End	2012
Project cost	112.5 Lakh

SLF cell-1Images:-





- After this Rajkot Municipal Corporation has again floated a Tender of “Construction of sanitary landfill cell – 4 lakh capacity” MS Varun Procon Private Limited has been selected as a lowest bidder and awarded a work order on dated 4<sup>th</sup> March 2014. MS Varun Procon Private Limited has completed the construction of Sanitary landfill cell in the year of 30<sup>th</sup> June 2019. The landfill cell is still operational and working all process reject has been dumped in this sanitary landfill site.
- Project details

Name of Work	Construction of Scientific landfill site Phase 2
Plant Capacity	4,00,000 MT
Work Start	2014
Work End	2019
Project cost	1722 Lakh
Budget Head	SJMMSVY and JNNURM

- Plant Image







- The sanitary landfill Cell 1 has been filled due to dumping of inert waste which is remaining residue after processing of waste from Hanjer Biotech Energies Pvt. Ltd. (HBEPL). the capping of cell-1 work has been pending due to termination of Hanjer Biotech Energies Pvt. Ltd. (HBEPL) so Rajkot Municipal Corporation has floated a tender for capping of sanitary landfill cell-1. MS. Varun Procon Private Limited has been selected as a lowest bidder and awarded a work order on dated 12<sup>th</sup> August 2015

The capping of sanitary landfill cell-1 work has been completed in year 31<sup>st</sup> March 2017.

- Project details**

Name of Work	Scientific capping system of landfill site Phase 1
Capacity	50,000 MT
Work Start date	12 <sup>th</sup> August 2015
Work End	31 <sup>st</sup> March 2017
Project cost	265 Lakh
Budget Head	SJMMSVY





- To strengthen the infrastructure facility of waste dumping site Nakrawadi Rajkot Municipal corporation has issued a tender on dated 14<sup>th</sup> March 2014 the tender comprises of work related to construction of compound wall to secure waste dumping site, construction of green belt to improve air quality, office building, weight bridge to weigh weight of incoming and outgoing of waste, road infrastructure, light etc. MS Dhenu Infrastructure company has been selected for this works and awarded a work order on dated 31<sup>st</sup> July 2014 the work has been completed in a 30<sup>th</sup> July 2015.

- Project details

Name of Work	Infrastructure facility development at Nakrawadi waste dumping site
Work Start date	31 <sup>st</sup> July 2014
Work End date	30 <sup>th</sup> July 2015
Project cost	819 Lakh
Project Component	Greenbelt Development Around Landfill phase and infrastructure
	Security cabin
	Weight bridge monitoring room
	DG and panel room
	Admin Building
	Under Ground water tank
	Truck Wash system
	Entrance gate
	Compound wall
	Peripheral road

	Electrical facility
	Piezometer wells for monitoring of ground water quality
	Fresh water borewell





















- In 2016 Gujarat Waste to Energy policy has been declared in line with this Rajkot Municipal Corporation has floated a RFP on dated 24.8.2017 for “Request for Qualification for public private partnership in treatment of mixed municipal solid waste (600 tons per day) to power at Rajkot on Design, Build, finance, Own & Operate (DBFOO) basis for 25 years ” As per the bid MS Abellon Clean Energy Limited company has been selected. Rajkot Municipal Corporation has sign a concession agreement and subsequently signed a land lease agreement for 25 years. The agency will generate 14.9 MW power from MSW(Municipal Solid waste) via incineration technology Agency also has signed power purchase agreement with GUJARAT URJA VIKAS NIGAM LIMITED for sale of this power. To improve the site condition RMC and Agency jointly, develop green belt and planted more than 10,000 trees at Waste to Energy site Currently 70% work has been completed and plant will be operationalized by June 2024.

- **Project details**

Name of Work	Waste to Energy power plant (RDF to Power)
Capacity	600 TPD
Technology	MSW to RDF to Power
Concession period	25 years
Power purchase agreement signed date	2 <sup>nd</sup> March 2019
Rate of power sale	7.01 Rs.per unit
Work Start	2016
Work End	June 2024
Project cost	PPP















- Due to gap in continues processing of waste till date 10 Lakh ton legacy waste has been accumulated at Nakrawadi site so Rajkot Municipal Corporation has floated a tender of processing of legacy waste in a Phase wise manner. In phase 1 Rajkot municipal corporation has floated a tender of 4 Lakh ton legacy waste processing. Which works has been awarded to 1) MS Abellon CleanEnergy Limited 2) MS Jay Vachhraj Roadways and Earth Movers . This work has been completed in year November 2023. In 2<sup>nd</sup> phase Rajkot Municipal Corporation has floated a tender for 6 Lakh ton legacy waste processing. 1) MS Jay Vachhraj Roadways and Earth Movers 2) Madhav Enterprise has been selected for this and awarded a work order in March 2023 till December 2023 4.89 lakh ton legacy waste has been remediated the said work will be completed approx. in March 2024. Currently 10 no. of trommel machine are working day and night to remediate all pending legacy waste.

- **Project details – Phase 1**

Name of Work	Processing of legacy waste phase 1
Capacity	4 Lakh ton
Working Agency	1) Abellon CleanEnergy Limited 2) Jay Vachhraj Roadways and Earth Movers
Work Start	Feb 2020
Work End	Nov 2023
Project cost	896 Lakh
Budget Head	15 <sup>th</sup> FC(Financial Commission) and SBM 2.0







- **Project details – Phase 2**

Name of Work	Processing of legacy waste phase 2
Capacity	6 Lakh ton
Working Agency	1) Madhav Enterprise 2) Jay Vachhraj Roadways and Earth Movers
Work Start date	March 2023
Work End date as per tender	September 2024
Proposed work completed	March-2024
Project cost	1900 Lakh
Budget Head	SBM 2.0 and 15 FC







Latitude: 22.374315  
Longitude: 70.860595  
Elevation: 161.18m  
Accuracy: 3.8m









## Year wise Legacy waste processing data

Year	Total Legacy waste disposed in MT
2020	52,564
2021	67,269
2022	1,18,627
Upto Dec 2023	6,51,363
<b>Total</b>	<b>8,89,823</b>

- During monsoon period rainwater penetrates the ground and it contaminate the surface and groundwater resources to tackle this situation Rajkot Municipal Corporation floated tender for “The construction of Leachate collection tank at village Nakrawadi landfill site” on June 2019. MS P J Rathod selected as a lower bidder and has constructed 2 number of Leachate collection tank of 4 lakh liters capacity of each. The leachate which collected in this tank is transported through suction machine vehicle and treated at Gauridad and madhapar Sewage treatment plant.

## Project Details

Name of Work	The construction of Lechate collection tank at village Nakrawadi landfill site
Capacity	8 Lakh liter
Working Agency	P J Rathod
Work Start date	19 <sup>th</sup> July 2019
Work End date	30 <sup>th</sup> October 2019
Project cost	23 Lakh
Budget Head	SBM







- Yearly report of Leachate collected from Nakrawadi Site and transfer to Sewage Treatment Plant.

Year	Leachate collection in Liter
2019	70,84,000
2020	78,76,000
2021	55,72,000
2022	30,60,000
2023	43,52,000

- To prevent fire at waste dumping site Rajkot municipal corporation has constructed a water tank of 2 lakh ton capacity and set up fire hydrant system.





- Rajkot Municipal Corporation has demarcated a buffer zone for no construction and development activities within 500 meters radius of waste dumping site. This buffer zone demarcation has been implemented by Rajkot Urban Development Authority.



RAJKOT URBAN DEVELOPMENT AUTHORITY



Shri Chimanbhai Patel Vihar Bawani Post: Box No. 238, Jamnagar Road, Rajkot.

નં.રૂડા/ટેક/જનરલ/ ૨૫૨

તા. ૧૬-૦૬-૨૦૧૧  
૨૦

પ્રતિ,  
પ્રવરનગર નિયોજકશ્રી,  
સૌરાષ્ટ્ર વિભાગ,  
રૂડા બિલ્ડીંગ, ૬ હો માળ,  
રાજકોટ.

વિષય :- મહાનગરો માંથી નિકળતા ધન કચરાનો લેન્ડફીલ સાઇટથી બફરઝોન રાખવા બાબત.

સંદર્ભ :- નામદાર સુપ્રિમકોર્ટનો રીપોર્ટ માર્ચ-૧૯૯૯ના ચેપ્ટર નં.-૩.૧૬.૬ અન્વયે

ઉપરોક્ત વિષયેના સંદર્ભે જણાવવાનું કે, રાજકોટ મહાનગરપાલિકા વિસ્તારમાંથી દરરોજનું અંદાજે ૩૦૦ ટન ધન કચરો નિકળે છે. કે જેને સત્તામંડળ વિસ્તારના ગામ નાકરાવાડીના સરકારી ખરાબાના રે.સ.નં.-૨૨૦ પૈકીની લેન્ડફીલ સાઇટમાં પ્રોસેસ કરીને ડમ્પ કરવામાં આવે છે. જેની લેન્ડફીલ સાઇટથી ૫૦૦ મીટરની ત્રિજ્યામાં નો ડેવલોપમેન્ટ અંગેનો બફરઝોન રાખવાનો થાય છે. કે જે નામદાર સુપ્રિમકોર્ટના રીપોર્ટના ચેપ્ટર નં.૩-૧૬-૬ થી નિર્દિષ્ટ કરવામાં આવેલ છે. જેની નકલ આ સાથે સામેલ છે.

જેથી હવેથી આ સાથે સામેલ ડી.પી.ના પાર્ટપ્લાનમાં દર્શાવેલ R.M.C ના સોલીડવેસ્ટ પ્લાન્ટ તેમજ લેન્ડફીલ સાઇટને ફરતા ૫૦૦ મીટર ત્રિજ્યામાં કોઇપણ પ્રકારનો વિકાસ કરવા માટે પરવાનગી/મંજૂર ન કરવા અંગે રાજકોટ જીલ્લાની શાખા કચેરીને આપની કક્ષાએથી જરૂરી સુચના અપાઇ જવા વિનંતી છે.

બિડાણ :- ઉપર મુજબ

નકલ સવિનય રવાના :-

- (૧) પ્રતિ, કમિશ્નરશ્રી, રાજકોટ મ્યુનિસિપલ કોર્પોરેશન, રાજકોટ તરફ જાણ સારૂ.
- (૨) નગર નિયોજકશ્રી, શાખા કચેરી, રાજકોટ તરફ જાણ તથા જરૂરી કાર્યવાહી સારૂ.

મુખ્ય કારોબારી અધિકારી  
રાજકોટ શહેરી વિકાસ સત્તામંડળ  
રાજકોટ  
(૧૬.૦૬.૨૦૧૧)

(FARUDA\YEAR-2011\TECHNICAL\TECH\TSEP-11\ILT.doc\MAVANI)

Phone : 0281-2476874, 2476799 Fax 0281-2450523 E-mail : rajkurbandev@yahoo.com web site : www.rajkotruda.com



**GUJARAT POLLUTION CONTROL BOARD**  
PARYAVARAN BHAVAN

Sector 10-A, Gandhinagar 382010

Phone : (079) 23226295

Fax : (079) 23232156

website : www.gpcb.gov.in

No. GPCB/MSW/66/ 4446-60

પ્રતિ,

નાયબ કમિશ્નરશ્રી,

રાજકોટ મહાનગરપાલિકા

રાજકોટ

22 JUN 2012

વિષય : MSW Rules, 2000 મુજબ બફર ઝોન રાખવા બાબત

સંદર્ભ : આપનો પત્ર નં.રા.મ.ન.પા/મ.જ./સી.વે.મે. જાવક નં ૫૫૬ તા. ૧૬/૬/૨૦૧૨

સાહેબશ્રી,

ઉપરોક્ત વિષય અને સંદર્ભ અન્વયે જણાવવાનુંકે રાજકોટ મહાનગરપાલિકા દ્વારા નાકરાવાડી ગામ ખાતે પ્રોસેસીંગ પ્લાન્ટ તેમજ સેનીટરી લેન્ડફીલ સાઇટ બનાવવામાં આવેલ છે. MSW Rules, 2000 મુજબ લેન્ડફીલ સાઇટની હદ થી નોટીફાઇડ હેબીટેટેડ એરીયાનું અંતર ઓછામાં ઓછું ૫૦૦ મીટર રાખવું ફરજિયાત છે અને આમ લેન્ડફીલની હદ ની આસપાસ ૫૦૦ મીટર ના એરીયાને નો ડેવલોપમેન્ટ બફરઝોન તરીકે જાહેર કરવું આવશ્યક છે. અત્રે આપનું ધ્યાન દોરતા જણાવવાનું કે આપે M/s. હંજર બાયોટેક એનર્જી પ્રા. લી. ને આપની લેન્ડફીલ સાઇટની વ્યવસ્થાપન અને જાળવણી માટેનો કોન્ટ્રાક્ટ આપેલ છે આ એકમ સદર લેન્ડફીલ સાઇટનું યોગ્ય રીતે વ્યવસ્થાપન ના કરતા હોવાનું જણાય છે તેમજ આ લેન્ડફીલ માંથી ડુર્ગંધ તથા અન્ય બાબતે અવારનવાર ફરીયાદો અત્રેની કચેરીએ મળેલ છે. જે એક ગંભીર બાબત છે. જે અન્વયે આપને અગાઉ પણ અત્રેની કચેરીએ થી તાકીદ કરેલ છે. તો આમ ફરી આપને આ મુદ્દા ની ગંભીરતાને ધ્યાને લઈ "હંજર બાયોટેક એનર્જી પ્રા. લી."ને કોન્ટ્રાક્ટ ફરી ન આપવા તથા હાલના કોન્ટ્રાક્ટને રદ કરવા યોગ્ય કાર્યવાહી આપના સ્તરે કરવા જણાવવામાં આવે છે.

જે આપની જાણ સારૂ તથા યોગ્ય કાર્યવાહી અર્થે.

આભાર સહ,

  
(યુ. કે. ઉપાધ્યાય)

પર્યાવરણ ઇજનેર

**Clean Gujarat Green Gujarat**

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

**Action taken by Rajkot Municipal Corporation in city Area: -**

- Rajkot Municipal Corporation has setup various plant in a city which reduce the overall burden on the dumping site .
- Current solid waste management practices include the following major components: -
  - Solid waste Collection & Transportation (Transfer station)
  - Solid waste processing and disposal facilities (Waste to compost, Bio-methanation plant, waste to Energy plant, Biomining, MRF(Material Recovery Facility), SLF(Sanitary Landfill site).
  - Reuse and recycling
- Solid waste and collection and transportation in the city is performed by 382 no. mini tipper vehicle the capacity of this mini tipper vehicle is 3.3 Cu. Meter average 0.9 to 1 Ton. All this tipper van follows its dedicated route plan to efficiently collect solid waste from 18. No of wards. A POI (point of interference) location has been fix in all routed plan for tipper van a penalty has been levied if a tipper van has missed this POI point. To improve the transparency in the collection and transportation system a GPS and fuel sensor has been installed in all this tipper van.

Ward wise Area, properties, Tippetvan, POI and Safaikamdar details in below table:-

WARD NO	AREA IN (SQ/KM)	CURRENT POPULATION	NO OF HOUSEHOLD PROPERTY	COMMERCIAL PROPERTY	INDUSTRIES PROPERTY	TOTAL NO OF PROPERTIES	SAFAI KAMDAR	SUPERVISOR STAFF	TIPPER VAN	POI
1	19.12	104596	41589	7292	0	48881	329	3	26	372
2	16.13	112851	16478	3753	0	20231	255	4	17	362
3	8.01	96990	35444	7801	32	43277	283	6	25	211
4	10.84	94318	31892	5303	147	37342	361	3	23	338
5	6.03	92095	14440	4359	116	18915	310	4	15	358
6	6.13	90341	15416	5248	349	21013	310	3	17	200
7	4.25	104403	19190	33812	346	53348	354	5	27	380
8	4.01	102902	20250	7488	9	27747	298	5	23	363
9	12.9	104060	34538	7198	2	41738	316	3	26	517
10	12.12	104755	23450	6878	1	30329	258	3	22	378
11	9.83	95636	49843	9565	86	59494	416	4	32	498
12	11.09	96801	32551	8491	1513	42555	301	4	28	507
13	3.68	105126	17803	8785	1438	28026	285	5	23	254
14	2.58	101283	15608	5505	83	21196	285	4	18	240
15	7.98	88538	13593	3722	1429	18744	214	3	10	166
16	4.87	97468	12716	2774	296	15786	180	3	13	276
17	5.38	102737	15411	4433	794	20638	207	3	17	207
18	18.37	102630	35144	8089	3600	46833	240	3	20	401
	<b>163.32</b>	<b>1797530</b>	<b>445356</b>	<b>140496</b>	<b>10241</b>	<b>596093</b>	<b>5202</b>	<b>68</b>	<b>382</b>	<b>6028</b>

- All this Tippervan compartmentalized mainly in two sections wet (Green) and dry (blue) to efficiently collect segregated waste. An awareness is required to revamp efficiently collection segregated waste from the source.

- **Transfer station Details**

All collected solid waste transported to the transfer station Rajkot city has 3. No of transfer station and 4<sup>th</sup> transfer station is in tender stage. This all-transfer station setup zone wise central, west, east

Sr. No	Wards No	Name	Lat – Long
1	6	KSD transfer station	22.2875, 70.8377
2	1	Raiya transfer station	22.3191, 70.758
3	18	Kothariya transfer station	22.2468, 70.8182



Kothariya Transfer station



Raiyadhar Transfer station.



KSD Transfer station

- **Material Recovery facility plant Details**

Rajkot Municipal Corporation has setup 20 TPD 2 no of MRF plant. These plants recover high value product i.e. Plastic, MLP, Pet bottles, and other recover materials.

Sr. No	Name	Capacity in TPD	Lat – Long
1	Raiya MRF	20	22.3191, 70.758
2	KSD MRF	20	22.2875, 70.8377



Raiya Transfer station



KSD Transfer station

- **Waste to Compost**

Rajkot municipal corporation has setup total 4 no. of waste to compost decentralized plant. The capacity of each plant is 5 TPD. This plant setup at Vegetable market to treat vegetable waste. The compost generated from this plant sold in the market.

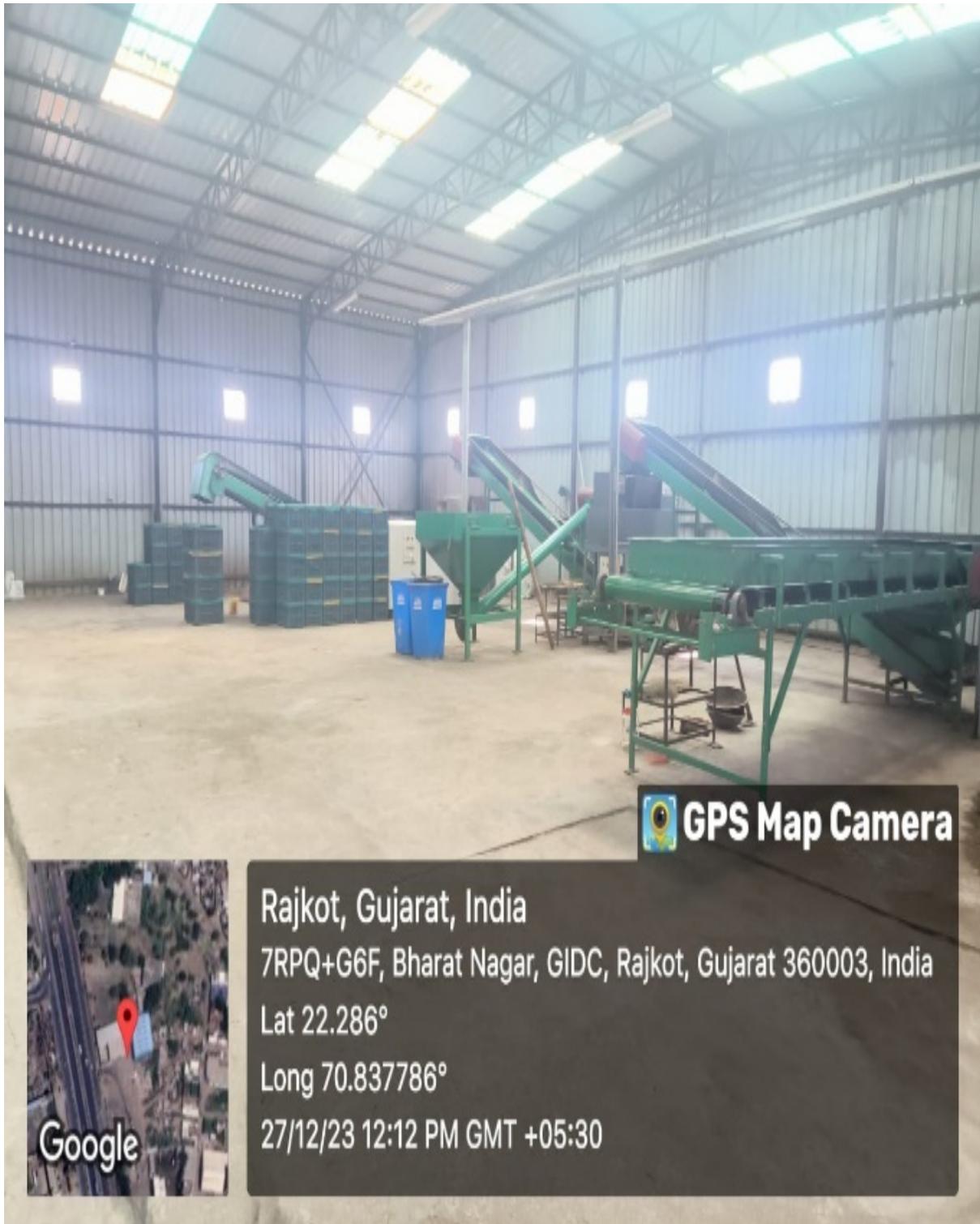
Ward No	Plant name	Capacity in TPD	Lat long
6	KSD OWC (Organic Waste to Compost) plant	5	22.286, 70.8357
3	Jubelee OWC (Organic Waste to Compost) plant	5	22.3007, 70.8025
1	Raiya OWC (Organic Waste to Compost) plant	5	22.318, 70.7579
18	Kothariya OWC (Organic Waste to Compost) plant	5	22.2463, 70.8194



Kothariya Compost plant



Jubelee compost plant



KSD Compost plant



Raiya Compost Plant

- **C&D waste management**

Due to urbanization and increase in building infrastructure and demolition activities generation of C&D waste has been significantly increase in Rajkot city. Currently approx. 50 TPD C&D waste is generated. To process this C&D waste RMC has floated RFP on Dated 30.9.2021 and awarded, work to the Excel Rajkot C&D waste recycling Private Limited. the work is under construction and likely to be completed by March 2024.









- **Future planning by Rajkot Municipal Corporation at Nakrawadi site**

- **Bio-CNG (Compressed Biogas)**

Rajkot Municipal Corporation has published RFP for waste to compress Biogas and MS Adani Total Gas Limited has selected for the project. The standing resolution has been approved and its rate has been sanctioned by standing committee. Work order will be issued very soon, and work will be started within 3-month period. The capacity of this plant is 250 TPD. By setting up this plant issues of wet waste will be resolved and reduce the burden on dumpsite.

- **Plantation Activities**

To improve air quality and overall atmospheric condition at the Nakrawadi waste dumping site Rajkot Municipal Corporation is planning for large scale plantation at site. Currently in Phase-1 3 Lakh trees will be planted. An order for preparation of sapling has already been given to Sadbhavna Trust.







- **Project Proposal in CITIIES 2.0**

To Enhance resource efficiency and circular economy Rajkot Smart City Development Ltd. is proposing the project RISE “**Rajkot Integrated Solid Waste Management Project to Enhance resource efficiency and circular economy (RISE)**”to strengthen and innovate its existing waste management system. The project RISE is formulated with an integrated, holistic and inclusive approach to enhance resource efficiency and embrace a circular economy. The project not only focuses on infrastructure development, but also includes soft measures such as, IEC(Information, Education & Communication) and awareness generation, integration of waste-pickers especially women, training and capacity building of municipal sanitary workers, as well as usage of latest Information, Communication Technologies (ICT) for digitizing the entire system for robust monitoring purposes. The project proposal is built on the following components:

- Project Component: -

- Modernization of Transfer Station (200 TPD) at Raiyadhar
- Design, construction, commissioning and operation and maintenance of semi-mechanized Material Recovery Facility (MRF) of 30 TPD at two Transfer Stations
- Design, construction and operation and maintenance of Construction and Demolition Waste Processing Facility (200 TPD)
- Solar Power Project on the bio-capped site at Sokhada
- ICT enabled Municipal Solid Waste Management System

- Total Project Cost (INR Crores): **INR 90 Crores**

- Through these interventions, **RISE** seeks to create an improved MSWM system that is financially and environmentally sustainable, climate resilient, socially inclusive and contributes to improved quality of life.